



सत्यमेव जयते

GOVERNMENT OF INDIA

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI

**OBJECTION LIST**

National Company Law Tribunal

Application March , April , May & June & July August 2020

S No	Diary No	IA/CA No /CP/IB-No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
1	710102062082020	Rejected	RITESH SPINNING MILLS LIMITED		Sec. 230-232	1St Motion	SAHEB SINGH CHADHA	Pgs Not Clear / Vakalatnama Missing 521,534,536,537,538,539,540,54	29.05.2020
2	710102061462020	Rejected	Dharam Singh Vs. Registrar of Companies		Sec. 252	NIL	Neha Rani	Case Type Wrong Rejected From AR	22.05.2020
3	0710102/06086/2020	Rejected	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020

4	710102062292020	Rejected	Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501,502,503- 507,519,521,522,534,543,544,545,556,594,607,608,613-615,616- 625,626,627,630,675,721	01.06.2020
5	0710102/03656/2020	Rejected	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	02/05/2020
6	710102062092020	Rejected	Northern Arc Capital Vs. Five Core Electronics Limited		Application under any other provisions- IBC	IB/1671/ND/2019	SHAKUNT SAUMITRA	Page Numbering Not Mentioned	30.05.2020
7	0710102/06085/2020	Rejected	Anant Overseas Pvt Ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	18/05/2020
8	0710102/03950/2020	Rejected	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05/06/2020
9	710102062832020	Rejected	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020

10	710102062812020	Rejected	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
11	0710102/03530/2020	Rejected	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21/03/2020
12	0710102/03554/2020	Rejected	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
13	710102/06324/2020	Rejected	KUMAR ALOK Vs. India Power Corporation Limited		Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
14	0710102/03467/2020	Rejected	MONIKA GAUR AHMAD AND ORS. Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Application under any other provisions	Not mentioned	PRINCE MOHAN SINHA	pg-60-107 not clear and case type wrong	19/03/2020
15	710102/03491/2020	Rejected	Kashi Viswanathan Sivaraman Vs. Lalit Kishore Aggarwal & Anr.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB/564/ND/2019	Prateek Kushwaha	Pgs Not Clear- 239237185167257	20.03.2020

16	0710102/06297/2020	Rejected	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06/03/2020
17	0710102/06352/2020	Rejected	VCRM PETROCHEMICALS PVT LTD		Sec 12(2)	ib/718/nd/2019	Deepak Bansal	37&38 Not Clear	08/06/2020
18	0710102/06381/2020	Rejected	MANOHAR LAL VIJ		Sec 43(1) r/w Sec 44 (1)	IB/179/ND/2019	c.s Gupta	Pg No 43,67,73,74 The Page is Kept upside Down . And Pg No 95,97to103,111-118 Not Clear	10/06/2020
19	0710102/06385/2020	Rejected	POOJA BAHRY Vs. BINAY SARAWGI		Sec 30	IB/871/nd /2019	Law Office of A. Anand	PG NO 249 TO 271	10/06/2020
20	0710102/06404/2020	Rejected	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd		Sec 60(5)	IB/1788/ND/2018	Jatin S Sethi	Pg No 65 Translation	11/06/2020
21	0710102/06437/2020	Rejected	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited		Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13/06/2020

22	0710102/06443/2020	Rejected	Shipra Somani Vs. Mayasheel Retail India Limited		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13/06/2020
23	0710102/06482/2020	Rejected	Pico Event Marketing (India) Pvt Ltd Vs. Gillis Lockwood Heller		Application under any other provisions- IBC	(IB) NO 100/ND/2019	ADITYA VERMA	Proof of Service	16/06/2020
24	0710102/06481/2020	Rejected	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagation Not Done & Pg No 121, Pg No 162,163 Missing	17/06/2020
25	0710102/06483/2020	Rejected	Pico Event Marketing (India) Pvt Ltd Vs. 1. Gillis Lockwood Heller		Application under any other provisions- IBC	(IB) NO 100/ND/2019	ADITYA VERMA	Proof of Service	17/06/2020
26	0710102/06487/2020	Rejected	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17/06/2020
27	710102/06499/2020	Rejected	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	17/06/2020

28	710102036052020	Rejected	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
29	710102036022020	Rejected	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
30	710102036032020	Rejected	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
31	710102036002020	Rejected	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
32	710102036012020	Rejected	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
33	710102/06434/2020	Rejected	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020

34	710102/06420/2020	Rejected	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06/12/2020
35	710102/06393/2020	Rejected	VARDHMAN LANDCON PRIVATE LIMITED		Sec 252 (3)		SHIVANGI SINGH	Case Type Wrong / No Pagination / Every Pgs Not Signed / ROC & Income Tax Service	06/10/2020
36	710102/06390/2020	Rejected	ARIHANT INFRAPROJECTS PRIVATE LIMITED		Sec 252 (3)		SHIVANGI SINGH	Every Pages Not Sign / No Pagination / Case Type Wrong	06/10/2020
37	710102/06305/2020	Rejected	RETRO CONSULTANTS PRIVATE LIMITED		Sec 252 (3)		SHIVANGI SINGH	Case Type Wrong / Index Wrong / ROC & Income Tax Service	06/06/2020
38	710102/06338/2020	Rejected	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.		Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06/08/2020
39	710102/06448/2020	Rejected	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited		Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020

40	0710102/03483/2020	Rejected	Richa gupta Vs. hotel zodiac		Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	19/03/2020
41	0710102/03481/2020	Rejected	ACL Components Limited		Sub-section (I) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	19/03/2020
42	0710102/03498/2020	Rejected	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi		Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
43	0710102/03516/2020	Rejected	Solitaire Farms Private Limited Vs. Registrar of Companies		Sec 252 (3)		KETAN MADAN	Income Tax Service	20/03/2020
44	0710102/03519/2020	Rejected	Shane Haryana Finlease Limited Vs. Registrar of Companies Delhi and Haryana		Sec 252 (3)		NIL	Case Type Wrong / Income Tax Service	21/03/2020
45	710102064352020	Rejected	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS		Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13/06/2020

46	710102064232020	Rejected	SHILPI CABLES PVT. LTD.		Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	12/06/2020
47	0710102/06412/2020	Rejected	TCM-UTM JV Vs. RAJESH JANGRA		Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	06/12/2020
48	0710102/03527/2020	Rejected	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED		Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	21/03/2020
49	0710102/03582/2020	Rejected	Hitesh Bhardwaj Vs. Nistha Bhardwaj		Rule 11 of NCLT	CP/-----2020	Atul Singh	Case type wrong	14/04/2020
50	0710102/03595/2020	Rejected	uttam value steels limited Vs. art special situation finance limited		Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
51	0710102/03610/2020	Rejected	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020

52	710102/06367/2020	Rejected	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA		Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09/06/2020
53	0710102/06430/2020	Rejected	CONCEPT GROUP		IBC Under Sec 9	Company Petition IB (IBC)		page:56-135, 148-227 not clear etc	12/06/2020
54	0710102/02900/2020	Rejected	L & T FINANCE LIMITED Vs. BRIJ BHUSHAN SINGHAL		IBC under Sec 7	Company Petition IB (IBC)		case type change and vol 2-3 not upload etc	04/03/2020
55	0710102/03512/2020	Rejected	RBL BANK LIMITED Vs. GEM BATTERIES PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		page:265-273, 275, 305, 307, 348, 406-410, 128 etc page not clear	20/03/2020
56	0710102/03622/2020	Rejected	PUNJAB NATIONAL BANK Vs. BANSAL DIAMONDS PVT. LTD.		IBC under Sec 7	Company Petition IB (IBC)		16,24 NOT CLEAR	28/04/2020
57	0710102/06009/2020	Rejected	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD		IBC under Sec 7	Company Petition IB (IBC)		FORM 2 MISSED PART 3 IRP DETAIL MISSED	11/05/2020

58	0710102/06047/2020	Rejected	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		page:25, 31, 54, 84, 86-88, not clear etc	14/05/2020
59	0710102/06029/2020	Rejected	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		proof of service missed AND BREIF OF SYNOPSIS MISSED	11/05/2020
60	0710102/05995/2020	Rejected	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD		IBC under Sec 7	Company Petition IB (IBC)		PART-3 IRP DETAIL MISSED FORM 2 MISSED	11/05/2020
61	0710102/03583/2020	Rejected	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	14/04/2020
62	0710102/06526/2020	Rejected	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD		IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19/06/2020
63	0710102/03137/2020	Rejected	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUT and single home buyer	11/03/2020

64	0710102/06574/2020	Rejected	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23/06/2020
65	0710102/06249/2020	Rejected	Kuldeep Kumar Bassi Vs. CMI FPE		Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO.-145,180,181,242 TRANSLATE	02/06/2020
66	0710102/03534/2020	Rejected	SATYADEVI ALAMURI Vs. TECPRO INFRA PROJECTS LIMITED		Sec 12(2)	(IB) - 1721(PB)/2019	Bhavana Duhoon	Pg No 8A,11,12 & case type wrong & documents not upload properly	24/03/2020
67	0710102/06123/2020	Rejected	K&A Organics Vs. Tamta Construction Co- Private Limited		Sec. 12A	IB/1121/ND/201 9	ARVIND KUMAR	case type wrong	21/05/2020
68	0710102/06065/2020	Rejected	uttam galva metalics limited Vs. pricewater house coopers professional services		Application under any other provisions- IBC	COMPANY PETITION (IB)-2054(MB)/2 018	MISHA	case type wrong	
69	0710102/06064/2020	Rejected	uttam value steel Vs. pricewater house coopers professional services		Application under any other provisions- IBC	(IB)-2054(MB)/2 018	MISHA	Wrong Section	15/05/2020

70	710102/06589/2020	Rejected	precitech enclosures system pvt. ltd Vs. precitech enclosures system pvt. ltd		Sec. 241(1)		SANYAM JAIN	Pgs Not Clear-46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,173,180,182,200,201,202,204,205,240,242,251,259,260,261	24/06/2020
71	710102/06563/2020	Rejected	RAM RAKHA KAMBOJ Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)		Laxmi Narayan Taparia	8,10,11,14,17,137, / Translate Pg-60 / Pages Cut-102	22/06/2020
72	710102/06261/2020	Rejected	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.		Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102	06/03/2020
73	710102/03548/2020	Rejected	Pushpa Shrikant Kulkarni Vs. Unitech Limited		Sec. 73(4)		NIL	Document Not Properly	28/03/2020
74	710102/03555/2020	Rejected	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED		Sec. 230-232, Sec 234		RAJNEESH SOOD	Pgs Not Clear-146,191 Petition & Annexure Every Pages Not Sign / Index Not Mention	31/03/2020
75	710102/03586/2020	Rejected	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN		Sec. 131(1)		NIL	Not Properly Upload Document	16/04/2020

76	710102/06354/2020	Rejected	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED		Sub-Section (1) Of Section 66.		KARAN MALHOTRA	Not Properly Upload Document	08/06/2020
77	0710102/06581/2020	Rejected	IDBI Bank Limited		Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
78	0710102/06586/2020	Rejected	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited		Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong	23/06/2020
79	0710102/03423/2020	Rejected	Global Autotech Limited Vs. Maini Constructions Private Limited		Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020
80	0710102/06394/2020	Rejected	MUKESH KUMAR GUPTA		60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
81	0710102/06298/2020	Rejected	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	

82	0710102/06287/2020	Rejected	Punjilloyd Ltd Vs. Indian Oil Corporation Limited		60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	
83	0710102/06299/2020	Rejected	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
84	710102065512020	Rejected	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.		Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	20/06/2020
85	710102065432020	Rejected	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.		Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24/06/2020
86	710102062742020	Rejected	Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited		Sec 60(5)		Meharia & Compaby	CASE TYPE WRONG,ONLY PROOF OF SERVICE	
87	710102/06424/2020	Rejected	Sukhdev Madnani		Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	Case Type Wrong	06/12/2020

88	710102/06269/2020	Rejected	Alfatech Private Limited Vs. The Registrar of Companies		Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06/04/2020
89	710102/06245/2020	Rejected	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
90	710102/06203/2020	Rejected	UPFRONT TRADING PRIVATE LIMITED Vs. Sony Financial Services Limited		Sec. 230-232 (2nd Motion)	CA/CAA/39/ND/2020	VIJAY KUMAR GUPTA	Vakalatnama Missing / Certified Copy Missing	29.05.2020
91	710102/03485/2020	Rejected	B L TRADE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	NIL	SAROJ KUMAR SINGH	Case Type Wrong / ROC & Income Tax Service	19/03/2020
92	710102/06135/2020	Rejected	RAJESH RAJPAL Vs. RAJPAL POLYTEX PRIVATE LIMITED		Sec. 241/242	NIL	Devesh Arora	Pgs Not Clear 221,222,237,261,262,263,265,291-293,296,303,304,305,306,320	22.05.2020
93	0710102/03282/2020	Rejected	Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd		Sec 60(5)		un singh	Memo of Parties & Pages Are Not Clear	29.06.2020

94	710102/06619/2020	Rejected	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020
95	710102/03412/2020	Rejected	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34	18/03/2020
96	710102/03383/2020	Rejected	Navneet Kumar Gupta		Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17/03/2020
97	710102/03271/2020	Rejected	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED		Rule 11 of NCLT, 2016	NIL	YASHMEET KAUR	Document Not Upload	14/03/2020
98	710102/03252/2020	Rejected	Anil Tayal		Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16	13/03/2020
99	710102/03241/2020	Rejected	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd		Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	13/03/2020

100	710102/03152/2020	Rejected	JMS STEEL AND POWER CORPORATION Vs. ANIL MATTA		Application under any other provisions- IBC	IB/995/ND/2018	animesh Rastogi	Index Not Mention / Pg Not Clear-5,9-10,15-18,21-28 / All Page Blur	12/03/2020
101	710102/02744/2020	Rejected	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
102	710102/02754/2020	Rejected	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL		Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02/03/2020
103	710102/02749/2020	Rejected	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
104	710102/02745/2020	Rejected	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
105	710102/06678/2020	Rejected	Serious Fraud Investigation Office Vs. Century Communication Ltd & Ors		Sec 241 (2)		Ashim Sood	Proof Of Service	29/06/2020

106	710102/06670/2020	Rejected	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.		Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28/06/2020
107	0710102/06640/2020	Rejected	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD		Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
108	0710102/06735/2020	Rejected	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020
109	710102/06730/2020	Rejected	INCOM WIRES AND CABLES LTD.		Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33,	30/06/2020
110	0710102/06741/2020	Rejected	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07/01/2020
111	0710102/06779/2020	Rejected	SANTOSHI FINLEASE PRIVATE LIMITED Vs		Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020

112	0710102/02595/2020	Rejected	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED		Application under any other provisions- IBC	CA/779/C- III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020
113	710102068232020	Rejected	Rakesh Mediratta vs Asian Hotels (North) Ltd		Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	04.07.2020
114	710102/06796/2020	Rejected	K.K GOLYAN Vs nulon india		Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Issue	07/03/2020
115	710102/06861/2020	Rejected	Union Of India Through Serious Fraud Investigation Office Vs AMB Buildprop Pvt Ltd & Ors		Sec 241 (2)	NIL	Ashim Sood	Proof Of Service	07/06/2020
116	0710102/06891/2020	Rejected	RP SUNIL KUMAR AGRAWAL Vs				Sunil Kumrar Agarwal	Case Type Wrong	07/07/2020
117	710102/06906/2020	Rejected	Stup Consultants Vs Vardhman Infradevelopers		Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07/08/2020

118	710102036222020	Rejected	PUNJAB NATIONAL BANK Vs. BANSAL DIAMONDS PVT. LTD.		IBC under Sec 7		SUDHIR KUMAR SINGH	document are not completed	
119	0710102/06369/2020	Rejected	GAUTAM BUILDERS Vs		Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35, 36,37	
120	0710102068482020	Rejected	JAGDISH SINGH NAIN Vs.		Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagination Not Done && Index Missing && Proof of services	
121	0710102/03487/2020	Rejected	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd		section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	20/03/2020
122	0710102/03623/2020	Rejected	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited		Sec 60(5)	IB/1665/PB/2018	Shweta Dubey	CASE TYPE IS WRONG	28/04/2020
123	0710102/04263/2020	Rejected	GAUTAM BUILDERS		Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	07/05/2020

124	710102060322020	Rejected	MACRO LEAFIN PVT LTD Vs. PRADEEP DOWNHOLE EQUIPMENTS PRIVATE LIMITED		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB/589/pb/2019	Tarun Jain	PAGINATION IS NOT MENTIONED AFTER PG NO. 6 AND LAST 5 PAGES ARE ALSO WRONGLY ARRANGED	12/05/2020
125	0710102/02826/2020	Rejected	M/S AADHYA ENGINEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED		Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020
126	0710102/06797/2020	Rejected	GURUANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED		Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
127	0710102/03138/2020	Rejected	CORPORATION BANK Vs. GULSHAN GABA		Sec 30	1481/PB/2018	NA	sign missed	10.07.2020
128	0710102/02946/2020	Rejected	JAKSON ENGINEERING Vs. U M GREEN LIGHTING PVT. LTD.		Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	10.07.2020
129	0710102/03134/2020	Rejected	KANHA BUILDERS Vs. ANIL MATTA		any other provision	995/2018	animesh Rastogi	INDEX BLURE, PG 5,5A,9 ,12 ,27,28,35,NOT CLER 41-63 PG MISSED,60,70,73-85 NOT CLEAR AND UPLOAD IN ONE FOLDER	10.07.2020

130	0710102/06926/2020	Rejected	Rani Electrodes Ltd. Vs HEMA ENGINEERING INDUSTRIES LTD		IBC Under Sec 9		RAHUL AHUJA	objection - e stamp missing, page - 97,99,100,112,115,118,239 -241,affidavit 9(3)b missing	10.07.2020
131	710102/06957/2020	Rejected	INDIAN DUROBUILD PVT. LTD. Vs		Sec. 131(1)		ASHISH MIDDHA	Brief Synopsis / List Of Date & Events / Page Not Clear-85,94-95 / Proof Of Service	07/10/2020
132	0710102/06214/2020	Rejected	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	APPEAL/203/ND/ 2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30/05/2020
133	0710102/06217/2020	Rejected	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30/05/2020
134	0710102/02098/2020	Rejected	ROHIT SEHGAL Vs. BHAVINDER SINGH KHURANA		sec-33	cp/1525/nd/201 9	nipun gautam	175 to 180 180 187 191 etc not	15/00/2020
135	710102/06999/2020	Rejected	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur	13/07/2020

136	0710102/06996/2020	Rejected	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong format	13/07/2020
137	0710102/07001/2020	Rejected	VP SHARMA Vs		Rule 11 of NCLT	CA/CAA/12/ND/2020	VP SHARMA	Document not properly upload	13/07/2020
138	0710102/06949/2020	Rejected	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
139	0710102015642020	Rejected	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS		Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020
140	710102/07060/2020	Rejected	Registrar of Companies Vs M/S LOTUS REALCON LLP		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,	15/07/2020
141	710102/07071/2020	Rejected	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525,526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605	15/07/2020

142	0710102/06937/2020	Rejected	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.		IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates & events missed) brief of synopsis missed page 28-31 cut, no record of default given	10/07/2020
143	0710102/06959/2020	Rejected	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED		IBC Under Sec 9		AYUR JAIN	from-5 missing, Br missing page 16, 21-32, 43-45, 51, 52, 53, 54, 55, 56, 76, 94, not clear and page 20 translation etc page not clear	10/07/2020
144	0710102/06062/2020	Rejected	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED		IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15/05/2020
145	0710102/06825/2020	Rejected	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD		IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04/07/2020
146	0710102/03621/2020	Rejected	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT. LTD.		IBC under Sec 7		Sudhir kumar Singh	all pages are missing after page 29,document not upload properly	28/04/2020
147	0710102/06591/2020	Rejected	RANGBARSHI PROJECTS PVT LTD Vs. VIPUL LTD		IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc page not clear and court fee and advocate welfare missed	24/06/2020

148	0710102/06333/2020	Rejected	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	10/06/2020	88511 67622	debt amount less than 1 cr	08/06/2020
149	0710102/07003/2020	Rejected	NARESH BASIA Vs.		Section 94(1)	15/07/2020	9811334094	page:29-31, 38, 39, 42, 56, 57-64, 67, 68, 234, 235, 236-239, 264, 275-276, 280-281, 283, 285-289, 309, 310, 316-318, 320, 323, 373, 388-399, pages not clear and estamp paper missed	13/07/2020
150	0710102/06847/2020	Rejected	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.		IBC under Sec 7	15/07/2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	06/07/2020
151	0710102/07012/2020	Rejected	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd		Rule 11 of NCLT			No Document Uploaded	14/07/2020
152	0710102/01591/2020	Rejected	AGBRO FOODS & FMCG LIMITED Vs		Sec 252 (1)		Dhruv Mishra	Page no. 49,141,147 to 150, 178 Not Clear and page no. 74, 74 Wrong Arrange, Payment DD Expire	04/02/2020
153	0710102/07223/2020	Rejected	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore		Rule 11 of NCLT, 2016		IB/418/ND/2018	Case Type Wrong	20/07/2020

154	710102/07165/2020	Rejected	AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd		Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57	17/07/2020
155	710102/06864/2020	Rejected	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs		Sec. 131(1)		Ramesh Chandra Mishra	MOA & AOA Not Clear / Not Properly Uploaded	07/06/2020
156	0710102/07238/2020	Rejected	Promila Ahuja Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination	21/07/2020
157	0710102/07138/2020	Rejected	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020
158	0710102/06290/2020	Rejected	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	1006/ND/2019		Pg Numbering Not Mention	22/7/2020
159	0710102/04341/2020	Rejected	SAMAK LANDSCAPE PRIVATE LIMITED Vs. ASHISH GUPTA		Application under any other provisions- IBC	1176/ND/2019		Index Missing Etc ...	22/07/2020

160	0710102/03630/2020	Rejected	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH		Sec 60(5)			pagination not Done	22/07/2020
161	0710102/03659/2020	Rejected	CANARA BANK Vs. MR. AASHISH GUPTA		Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match ....	22/07/2020
162	0710102/03209/2020	Rejected	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD		Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020
163	0710102/03206/2020	Rejected	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 66(1)	1705/PB/2018		Document Not Properly Upload	22/07/2020
164	0710102/03333/2020	Rejected	CHIRAG SHAH Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED		Application under any other provisions- IBC	33/ND/2019		Page No. 352 to 354 & 356 to 360 not clear, 362, 363 Hindi	22/07/2020
165	0710102/06442/2020	Rejected	OM PRAKASH VIJAY- LIQUIDATOR Vs. FA NTASTIC BUILDCON PVT LTD		Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020

166	0710102/06439/2020	Rejected	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES			44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
167	0710102/07044/2020	Rejected	CHANCHAL DUA Vs			IB/659/PB/2016	ABHISHEK Anand	Case Type Wrong	14/07/2020
168	0710102/03114/2020	Rejected	M/S ANJUSHREE ENTERPRISES Vs. M/ S C VIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC		(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
169	0710102/03614/2020	Rejected	BEST AGOLIFE LIMITED Vs.	Rule 11 of NCLT		CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index	27/04/2020
170	0710102/03606/2020	Rejected	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	Application under any other provisions		TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23/04/2020
171	710102/07213/2020	Rejected	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs	Sec. 131(1)			Ramesh Chandra Mishra	Page Not Clear-22-42 / Proof Of Service / Memo Of Parties	20/07/2020

172	710102/07239/2020	Rejected	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
173	0710102/07254/2020	Rejected	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD		Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020
174	0710102/07269/2020	Rejected	Rajiv Khanna Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Page not clear 120	22/07/2020
175	0710102/07311/2020	Rejected	RAMJAN KHAN Vs INDIGLOBAL TRADELINKS PRIVATE LIMITED		Application under any other provisions- IBC	IB-1270/ND/2019	Sanjay kohli	Every pages signature.supporting Affidavit	23/07/2020
176	710102/06715/2020	Rejected	K.K GOLYAN Vs. NULON INDIA		Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
177	710102/10147/2019	Rejected	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR		Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	07/09/2020

178	0710102/07076/2020	Rejected	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA		Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15/07/2020
179	0710102/07121/2020	Rejected	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.		Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21/07/2020
180	0710102/07127/2020	Rejected	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates && event , breif of synopsis missed page 92- 95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear	16/07/2020
181	0710102/07155/2020	Rejected	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD		IBC Under Sec 9		MANISH KUMAR SRIVASTAVA	page:73 not clear	16/07/2020
182	0710102/03410/2020	Rejected	SMX FARMA LIMITED Vs. MEDI XPRT INDIA LTD.		IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
183	0710102/06329/2020	Rejected	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06/08/2020

184	0710102/06531/2020	Rejected	OLYMPIA ELECTRONICS PRIVATE LIMITED Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)		IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing	19/06/2020
185	0710102/07199/2020	Rejected	LEIGHTON INDIA CONTRACTORS PVT. LTD Vs. VIPUL LIMITED		IBC Under Sec 9		RAHULGUPTA	page:311, 313-317, 319, 325, 353, 361, 368, 369, 376-378, 384, 385, 399-400, 413, 414, 433-434, etc page not clear	18/07/2020
186	0710102/06624/2020	Rejected	TIGER LOGISTICS INDIA LTD. Vs. JAGUAR OVERSEAS LIMITED		IBC Under Sec 9		Kshitij Mudgal	amount less then 1Cr	25/06/2020
187	0710102/03607/2020	Rejected	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
188	0710102/07332/2020	Rejected	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn	24/07/2020
189	0710102/07310/2020	Rejected	SUKRITI INFRASTRUCTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3) - By Government Body		CHANDRADIP BHARTI	SECTION WRONG DOC PROPER NOT UPLOAD	24/07/2020

190	0710102/07339/2020	Rejected	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG	Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	24/07/2020
191	0710102/03618/2020	Rejected	TODAY HOMES NOIDA PRIVATE LIMITED Vs. SSK TRADING PVT. LTD.	Sec 60(5)	923/2018	Apoorv Agarwal	No Sign In Application and All pages are repeated and Documents not properly Uploaded	24/07/2020
192	0710102/03591/2020	Rejected	TODAY HOMES NOIDA PRIVATE LIMITED Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 30	923/2018	APOORV AGARWAL	No proof of Service, no sign in application, Page 48,49 repeated, Page 166/168 not Clear and Documents not Uploaded in Sequence	24/07/2020
193	0710102/07320/2020	Rejected	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.	Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44, 46-49 NOT CLEAR PAGE	24/07/2020
194	0710102/07341/2020	Rejected	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)	Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
195	0710102/06038/2020	Rejected	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	Incomplete Document	12/05/2020

196	0710102/03604/2020	Rejected	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12/05/2020
197	710102073372020	Rejected	GIAN CHAND NARANG		Application under any other provisions- IBC	IB/706(PB)/2018	ABHISHEK Anand	PAGE 17 NOT CLEAR AND PAGE 18 TO 20,25 IN HINDI	25/07/2020
198	0710102/07390/2020	Rejected	Sanjay Gupta Vs Anil Mithas		Sec 43(1) r/w Sec 44 (1)	CP/45/PB/2018	KANISHK KHETAN	Pages not clear- 189/191/193/195/204/209/ 211/212/214/215/216/219/ 224 to 228/230/232/234/236/240 to 248/251 to 255/270 to 280	24/07/2020
199	710102/07352/2020	Rejected	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited		Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020
200	710102/07370/2020	Rejected	MARYADA PROJECTS & DEVELOPERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIESNCT OF DELHI & HARYAN		Sec. 252 (1)		VIKAS KUMAR VERMA	List Of Date & Events / Page Cut-87,100,116 / Income Tax Service / STK-7	25/07/2020

201	710102/07366/2020	Rejected	Harjeet Singh Chadha Vs Chadha Motor Transport Company Private Limited		Sec. 241(1)		Nahush Jain	Page Not Clear-109-110,156,264-266,295-297,311-316,326,336,338-340,376,377-379,381, After Not Page Numbering-381 / Translate-127-131,135,136 / Missing-329-330,371 / 354-After Wrong Arrange Pages / 4 Respondent (Proof Of Service Missing)	24/07/2020
202	710102/07299/2020	Rejected	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registrar of Companies New Delhi		Sec. 441		Shashwat Bajpai	No Pagination / Every Pages Not Signature / ROC Service	23/07/2020
203	0710102064702020/3	Rejected	Arunav Pankaj		ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207-209,231,232 NOT CLEAR	27/07/2020
204	710102064702020/4	Rejected	Arunav Pankaj		Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)	
205	0710102/07409/2020	Rejected	Amrita Gujral Vs Hyperhire India Private Limited		Sec. 242(4)	CP/38/241-242/PB/2020	ANUJ JHAWAR	Unsign Pages-1,14 to 17	27/07/2020

206	710102073802020	Rejected	Kamal Dewan Vs. Registrar of Companies		Rule 11 of NCLT		Ajay Singh	MAIN CASE NUMBER MISSING,WRONG CASE TYPE,TRUE COPY STAMP	28/07/2020
207	710102064922020	Rejected	Rakesh Kumar Jain		Sec 60(5)	(IB)-917(ND) / 2019	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	23/07/2020
208	710102/07437/2020	Rejected	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana		Sec 252 (3)		Rohit	STK-7 Missing	28/07/2020
209	710102/07448/2020	Rejected	DEVBHUMI INFRASTRUCTURE LIMITED Vs Registrar of Companies NCT of Delhi and Haryana		Sec 252 (3)		Rohit	STK-7 Missing	28/07/2020
210	0710102/07520/2020	Rejected	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.		Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	30/07/2020
211	710102/06738/2020	Rejected	SURDEEP MINERALS & MINING PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (1)		SHARAD RAJWANSHI	Case Type Wrong / Missing-208	07/01/2020

212	710102/07362/2020	Rejected	rose india technologies pvt ltd Vs registrar of companies new delhi		Sec 252 (3) - By Government Body		deepti grover khanna	Index Wrong / No Pagination / All Pages Cut / 56-After No Pagination	24/07/2020
213	710102/06960/2020	Rejected	Bharti Airtel Limited Vs		Sec. 230-232 - Second Motion		Tanmay Sharma	Case Type Wrong / Wrong Document	07/10/2020
214	0710102/07588/2020	Rejected	SANJAY SINGH & ANR. Vs. VIPUL LIMITED		Rule 11 of NCLT, 2016	IB/2507/ND/2019	Nithin Chandran	page Not Clear 26,35 /& Case Type Wrong & Proof Service Missing R-2 TO R-7	
215	0710102/07556/2020	Rejected	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI		Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose	31/07/2020
216	0710102/07539/2020	Rejected	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED		Sec 60(5)	Diary No. 0710102/03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	30/07/2020
217	0710102/07440/2020	Rejected	OVERSEAS CORPORATE & FINSER LIMITED Vs Registrar of Companies NCT of Delhi and Haryana		Sec 252 (3)		Rohit	Advocate Detail Missing In Index	28.07.2020

218	0710102/07516/2020	Rejected	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana		Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear-67,78,82,83,86,89,91,93,94,98,101,106,109,110,111,115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service	30.07.2020
219	0710102/07560/2020	Rejected	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75-77,79,84,85,89,91,93,98,103,104,105,106,108,109,	31.07.2020
220	0710102/07488/2020	Rejected	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd		Sec. 73(4)		Sandeep Mishra	Form 11 missed and no Sign of Advocate in Vakaltnama	29/07/2020
221	0710102/07485/2020	Rejected	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd		Sec. 73(4)		Sandeep Mishra	Form 11 missed and no Sign of Advocate in Vakaltnama	29/07/2020
222	0710102/07487/2020	Rejected	Preeti W/o Sunil Arora Vs UNITECH. Ltd		Sec. 73(4)		Sandeep Mishra	Form 11 missed and no Sign of Advocate in Vakaltnama	29/07/2020

223	0710102/07446/2020	Rejected	SHRI VISHWANATH AGRAWALLA Vs Eicher Motors Limited		Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32		Manuj Sabharwal	P- 53 No clear, No MoA and No AoA	28/07/2020
224	0710102/07569/2020	Rejected	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
225	0710102/07564/2020	Rejected	Forgings Private Limited Vs Indiabulls Housing Finance limited		Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31/07/2020
226	0710102/07566/2020	Rejected	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
227	0710102/06626/2020	Rejected	INDIAN OVERSEAS BANK Vs PEARL VISION PRIVATE LIMITED		Application under any other provisions- IBC	IB-419/PB/2018	NA	volume wise index missing	25/06/2020
228	0710102/06621/2020	Rejected	INDIAN OVERSEAS BANK Vs PIXION MEDIA PRIVATE LIMITED		Application under any other provisions- IBC	IB-438/PB/2018	NA	volume wise index missing	25/06/2020

229	0710102/07570/2020	Rejected	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
230	0710102/07552/2020	Rejected	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED		Application under any other provisions- IBC	IB No. 1392/(ND)/ of 2019	Harish Taneja	No True Copy Sign	31/07/2020
231	0710102/06812/2020	Rejected	Manohar Lal Vij Vs		Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	07/03/2020
232	0710102/07568/2020	Rejected	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
233	0710102/01482/2020	Rejected	ANIL AGARWAL Vs. INTER PARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08/05/2020
234	0710102/07521/2020	Rejected	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTI WAL PULP AND BOARD MILLS PRIVATE		Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08/05/2020

235	0710102/07614/2020	Rejected	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED		Application under any other provisions	NA	Radhika Kumari Rai	Case Type Wrong / Main Case Number Not Mention / Page Not Clear-74-76	08/05/2020
236	0710102/07607/2020	Rejected	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED		Sec. 230-232, Sec 234	FRESH	NA	Breif Synopsis / Page Cut-218,220,223,229,247 / Page Not Clear-222,225,226,232,233,234,235,236,237,238,241,242,243,258,260,261,264,265,266,267,269,270,271,272,273,2	08/05/2020
237	0710102/06944/2020	Rejected	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED Vs		Sec 252 (3)	FRESH	Angom Sushant Singh	Document Not Properly	08/05/2020
238	0710102/07319/2020	Rejected	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08/05/2020
239	0710102/07427/2020	Rejected	HARI SINGH Vs. DYNAMIC AURA LLP		IBC Under Sec 9	FRESH	BHARAT GUPTA	claim amount less than 1 CR	08/05/2020
240	0710102/07452/2020	Rejected	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HS K INFRA PRIVATE LIMITED		IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08/05/2020

241	0710102/07454/2020	Rejected	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD		IBC under Sec 7	FRESH	Jatin S Sethi	page:475 black not clear	08/05/2020
242	0710102/09375/2019	Rejected	SICOM LIMITED Vs. UDAYRA J PATWARDHAN		Application under any other provisions- IBC	137/2018	PRABHAT CHAURASIYA	soft copy not uplod properly case type wrong	08/05/2020
243	0710102/07567/2020	Rejected	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED		Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08/05/2020
244	0710102/07510/2020	Rejected	Invicta (India) Private Limited Vs Income Tax Department		Sec 252 (1)		HIMANSHU HARBOLA	Annexure Every Pages Sign / Petition Not Sign	30/07/2020
245	0710102/07476/2020	Rejected	Rajendra Kumar Goel Vs Registrar of Companies Delhi & Haryana		Sec 252 (1)		DUSHYANT KUMAR	STK-7 (Company Name List) / Prayer Pg-41 (Applicant Signature) / News Paper Translate-93-108	29/07/2020
246	0710102076272020	Rejected	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD		Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	08/05/2020

247	0710102/07597/2020	Rejected	Mohan Lal Jain Vs Kaliber Associates Private Limited		Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08/02/2020
248	0710102/07621/2020	Rejected	M L Gupta Vs Lifestyle Fitness Private Limited		Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08/02/2020
249	0710102/07618/2020	Rejected	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED		Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08/04/2020
250	710102070442020	Rejected	CHANCHAL DUA		Application under any other provisions	IB-659/PB/2016	ABHISHEK Anand	CASE TYPE WRONG,PG-142 MISSED	14-07-2020
251	0710102/07646/2020	Rejected	IDBI BANK Vs.		Sec 60(5)		RAJIV RANJAN RAJ	Unsign pages-47 to 54,237 to 253.pages not clear-74	08/07/2020
252	0710102/07654/2020	Rejected	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)		Iggu Chittiappa	Pages not clear-61 to 70,90 to 98,160,165 to 189.after pages 70 not pagination	08/07/2020

253	0710102/07630/2020	Rejected	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08/07/2020
254	0710102/07650/2020	Rejected	PREMIA PROJECT LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED		Sec 60(5)	IB-104/2018	N A	Page no-62,126 is missing.page not clear-164,165,166	08/07/2020
255	0710102/03497/2020	Rejected	PUNJAB NATIONAL BANK Vs SSK TRADING PVT LTD		IBC under Sec 7		vivek jain	page:110-112 cut, 203,225 not clear	20/03/2020
256	0710102/03496/2020	Rejected	PUNJAB NATIONAL BANK Vs BANSAL DAIMONDS PVT LTD		IBC under Sec 7		vivek jain	page:188 not clear	20/03/2020
257	0710102/07434/2020	Rejected	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited		IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020
258	0710102/07469/2020	Rejected	JAIN FACILITY MANAGEMENT PRIVATE LIMITED Vs K.S.N. BUILDCON PRIVATE LIMITED		IBC Under Sec 9		Gulshan kr sachdev	objection-default amount less than 1 crore	29/07/2020

259	0710102/07535/2020	Rejected	Oswal Minerals Ltd Vs		IBC Under Sec 9		SAURABH JAIN	objections-page 44,45,50,56,62,68,,74,79,81 ,prrof of service missing	30/07/2020
260	0710102/07642/2020	Rejected	Sondhi Travels Vs Naveen Tours Private Limited		IBC Under Sec 9		RAKESH WADHWA	objection-default amount less than 1 crore	08/05/2020
261	0710102/07200/2020	Rejected	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited		Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020
262	0710102/07635/2020	Rejected	Manik Chawla Vs The Registrar Of Companies		Sec 252 (3)		INDO LEGAL SERVICES	Brief Synopsis & List OF date and events & Income Tax Service &STK-7 missing	04/08/2020
263	710102017622020	Rejected	Serious Fraud investigation office Vs. Sunair Hotels Limited		Sec. 241(1)		Ashim Sood	PG-78,98,116- 119,128,132,139,176,177,1 83,185,186,191,193- 195,197- 222,224,226,228,229,233,2 34-237,240-242,244,245- 247,255,256,261,275,280,2	31-07-2020( Before Lockdwn period )
264	0710102/07670/2020	Rejected	PRESTAR INFOTECH PVT LTD Vs ROC		Application under any other provisions	Company Appeal 202 of 2020	aaryan sharma	Page No 7-8Hindi Pages & Income Tax Service Missing	06/08/2020

265	0710102/07682/2020	Rejected	MR. RAKESH KUMAR JAIN Vs		Sec 12(2)	IB-2161/ND/2019	NA	Pages 38-44 and 65-81 are not clear	08/06/2020
266	0710102/07715/2020	Rejected	Ms. Mandira Koirala Vs SON/ MANDHIRA PRIJV ATE LIMITED		Sec. 241(1)		Gautam Gupta	Registered Office Gurgaon In Memo Of Parties / Missing-28 / Translate-111 / Page Not Clear-140 / Proof Of Service	08/07/2020
267	0710102/07776/2020	Rejected	KDR Services Private Limited Vs ROC DELHI		Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Council Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise	08/10/2020
268	0710102/07728/2020	Rejected	Oswal exports pvt ltd Vs roc		Sec. 230-232 - Second Motion	NIL	Aaryan sharma	Case type wrong / Main Case Number Not Mention / Translate-131,165 / Page Not Clear-132,210,211,582,951 / Missing-290,445,737,845-848,977,978 / Wrong Arrange-449,1041 / Wrong Scan-531-536,894-898 / Certified Original Order Copy	08/07/2020
269	0710102/07666/2020	Rejected	M/S ACRON AND ASSOCIATES Vs. AHL UWALIA CONTRACTS INDIA LIMITED		Application under any other provisions- IBC	IB-651/2018	sanjay kumar ruia	True Copy Missing	08/10/2020

270	0710102/07756/2020	Rejected	MOHD NAZIM KHAN Vs. MR. NARESH KUMAR SHARMA		Section 74	C.P. (IB)/519(PB)2017	MOHD NAZIM KHAN	AFFIDAVIT MISSED	08/11/2020
271	0710102/07711/2020	Rejected	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.		Sec 60(5)	C.P. (IB)/563(PB)2018	Anoop Prakash Awasthi	page,19,20 not clear true copy missed	08/11/2020
272	0710102/07784/2020	Rejected	SAJEVE BHUSHAN DEORA Vs. CARGOMAR PRIVATE LIMITED		Application under any other provisions- IBC	IB-1031/2018	NA	Pg-139,141,142, wrong arrange 179-185 ,19,198-201not clear	08/11/2020
273	0710102/07765/2020	Rejected	SAPAN MOHAN GARG Vs.		Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	08/11/2020
274	0710102/07695/2020	Rejected	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekaran	Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to 103	08/07/2020
275	0710102/07714/2020	Rejected	Shamsheer Eqbal Haider Vs Kaushar Alam		Sec. 242(4)	CP/165/241/242/ND/2019	CHANDRA SHEKHAR YADAV	Wrong case type . Page not clear-27.wrong scan page-28	08/07/2020

276	0710102/07708/2020	Rejected	Ghanshyam Singh Vs Rabindra Kumar Mintri		Sec 60(5)	C. P. NO. IB- 923 (PB/2018)	Akanksha	Wrong scane pages- 18,21,26,36. pages not clear-19. page cut-21	08/07/2020
277	0710102/07789/2020	Rejected	Udayraj Patwardhan- Resolution Professional- Mehak Realtech Private Limited Vs		Sec 12(2)	IB/168/PB/2019	Sanjay Bhatt	true copy sing missed	10/Aug/20
278	0710102/07751/2020	Rejected	Scilla Biotechnologies LTD. Vs Registrar of companies NCT Delhi & Haryana		Rule 11 of NCLT		Jessica Viridi	INDEX AND E-stamp missed	10/Aug/20
279	0710102/07788/2020	Rejected	Rakesh Sareen Vs		Sec 60(5)	C.P. (IB)/1006(ND)20 19	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10/Aug/20
280	0710102/07749/2020	Rejected	Haryana Carbon Private Limited Vs Haryana Carbon Private Limited		Application under any other provisions	APPEAL/242/ND/ 2020	SAMAKSH GOYAL	PG-9,10, DIM	10/Aug/20
281	0710102/07783/2020	Rejected	Sanjay Garg Vs		Application under any other provisions- IBC	C.P. (IB)/3502(ND)20 19	sanjay garg	index & memo of party missed	10/Aug/20

282	0710102/03141/2020	Rejected	Bharat Jatropa Garden Estates Private Limited Vs Registrar of Companies		Sec 252 (1)		Ajay Singh	Page Not Clear- 81,93,135,147,145,169,151,351,349,185,377,355,375,357	03/12/2020
283	0710102/07603/2020	Rejected	Rajani Cotton Private limited Vs Registrar of Companies NCT of Delhi and Haryana		Sec 252 (3)		OM Saran Gupta	Page Not Clear- 145,146,147,148 / File Not Properly Uploaded / Index Missing / Income Tax Service / 1-10 Missing Pages	08/03/2020
284	0710102/07696/2020	Rejected	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs		Sec. 131(1)		Ramesh Chandra Mishra	Memo Of Parties / Council Detail Missing / ROC Service	08/07/2020
285	0710102/07807/2020	Rejected	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED		Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
286	0710102/07475/2020	Rejected	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.		IBC Under Sec 10	NA	Bilal Ali	page:35, 58, 60, 61-62, 65-68, 69-81, 110--116, 119, 120, 135, not clear and hindi translate true copy sign missed advocated welfare missed and court fee missed	
287	0710102/06860/2020	Rejected	Deepika Bhugra Prasad Vs Kapil Gupta & Anr.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB-1510-ND-2019	Prateek Kushwaha	PAGE-121,123, NOT CLEAR,PG-250 MISSED	13/08/2020

288	0710102/07834/2020	Rejected	New Okhla Industrial Development Authority Vs Sanjay Gupta		Sec 60(5)	C.P. (IB)/45(PB)2018	Sourav Roy	TRUE COPY MISSED	13/08/2020
289	0710102/07832/2020	Rejected	Woolways India Limitd Vs Standard Chartered Bank		Application under any other provisions- IBC	C.P. (IB)/29(ND)2018	SAJEVE BHUSHAN DEORA	Pg-31 WRONG ARRANGE	13/08/2020
290	0710102/08899/2019	Rejected	Punjab National Bank Vs Bhushan Power & Steel Ltd.		Sec 60(5)	C.P. (IB)/202(PB)2017	ARVIND KUMAR GUPTA	CASE TYPE WRONG	13/08/2020
291	0710102/07846/2020	Rejected	Karnataka Bank Ltd. Vs Resolution Professional (Ortel Communications Ltd.) & Ors.		Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	sing miss print true copy missed	13/08/2020
292	0710102/07794/2020	Rejected	Edelweiss Asset Reconstruction Com Ltd Vs Sachet Infrastructure Pvt. Ltd.		Sec 12(2)	IB/190/PB/2019	Sanjay Bhatt	Pg-20-32 ,37-40 ,45-68,77-93 TRUE COPY SING MISSED	13/08/2020
293	0710102/07797/2020	Rejected	Edelweiss Asset Reconstruction Com Ltd Vs Magad Realtors Pvt. Ltd.		Sec 12(2)	C.P. (IB)/169(PB)2019	Sanjay Bhatt	Pg-20-32 ,37-40 ,45-68,77-93 TRUE COPY SING MISSED	13/08/2020

294	0710102/07816/2020	Rejected	Kiran Chopra Vs Arvind Chopra		Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-262,263 ,269	13/08/2020
295	0710102/07795/2020	Rejected	Edelweiss Asset Reconstruction Com Ltd Vs Jamvant Estates Pvt. Ltd.		Sec 12(2)	C.P. (IB)/170(ND)2019	Sanjay Bhatt	Pg-20-32 ,37-40 ,45-68,77-93 TRUE COPY SING MISSED	13/08/2020
296	0710102/07731/2020	Rejected	NARENDER KUMAR SHARMA Vs VALLABH STEEL WEST PVT. LTD.		Interlocutory Application (I.B.C)	CP/IB/107 /PB/2019	Shubho Jana	Pages not clear-58 to 61. Unsign pages-1,62,75 to 79	13/08/2020
297	0710102/07741/2020	Rejected	Sandeep Kr Bhatt Vs Reliance Commercial Finance Ltd.		Interlocutory Application (I.B.C)	CP/IB/1413/ND/2018	Sandeep KR Bhatt	Unsign pages-4 to 7,9 to 47,Pages not clear-36 to 41,45,47	13/08/2020
298	0710102/07734/2020	Rejected	Vijender Sharma Vs Rajiv Malik		Interlocutory Application (I.B.C)	CP/IB/1493/PB/2018	NA	Pages cut-46,47,56,57	13/08/2020
299	0710102/07739/2020	Rejected	vishnu dutt Vs		Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjana	Pages not clear-1,6 to 13,26 to 36. Proof of service	13/08/2020

300	0710102/07736/2020	Rejected	Brahm Datt Verma Vs Samridhi Automations Private Limited		Interlocutory Application (I.B.C)	IB/741/ND/2019	Brahma datt Verma	Proof of service	13/08/2020
301	0710102/07827/2020	Rejected	Chandra Prakash Vs Vanshika Securities Services		Interlocutory Application (I.B.C)	CP/IB/1248/ND/PB/2018	Sanyam Saxena	Pages not clear-66,67,111,113	13/08/2020
302	0710102/07744/2020	Rejected	Kalra Infradevelopers Private Limited Vs Registrar of Companies		Company Application(Companies Act)	CA/40/252/ND/2019	Aditya Nayyar	Case Type wrong. Only uploading one folder. Memo of party	13/08/2020
303	0710102/07843/2020	Rejected	Chandra Prakash Vs Saurabh Vinayak		Interlocutory Application (I.B.C)	CP/IB/1248/PB/2018	Sanyam Saxena	Pages not clear-35 to 44,66,67	13/08/2020
304	0710102/07869/2020	Rejected	SHARMA KALYPSO PRIVATE LIMITED Vs		Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020
305	0710102/07880/2020	Rejected	Arun Singhal Sole Proprietor of North India Steel Vs HIMSKAF SYSTEMS PVT. LTD.		Rule 11 of NCLT	IB-670/ND/2020	NARESH KUMAR SJVANI	vakalatnama missing	13/08/2020

306	0710102/07887/2020	Rejected	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA		Sec 60(5)	IB- 2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
307	0710102/07894/2020	Rejected	Chandra Prakash Vs Savita Yadav		Sec 66(1)	IB-1248/PB/2018	Sanyam Saxena	Page 84 not clear	13/08/2020
308	0710102/07625/2020	Rejected	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)20 19	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18- 3401-3404 pages cut	08/04/2020
309	710102069002020	Rejected	CS Satyadevi Alamuri Vs. Kerala Water Authority		19(2)	C.P. (IB)/1721(PB)20 19	Bhavana Duhoon	proof of service not clear,pg-26 not clear,pagination	08/11/2020
310	0710102/07877/2020	Rejected	davendra kumar Vs deltos infra private limited		Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638. 706. 707. 714 to	13/08/2020
311	0710102/07820/2020	Rejected	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA		RULE 11 NCLT 2016	(IB)/1367(PB)20 18	PULKIT DEORA	156-159 NOT CLEAR	08/11/2020

312	0710102/07796/2020	Rejected	EDELWEISS ASSET RECONSTRUCTION COM LTD Vs. SAMEEKSHA ESTATES PVT. LTD.		SEC(12)	(IB)/191(PB)2019	SANJAY BHATT	36-54 FONT SMALL	08/11/2020
313	0710102/07889/2020	Rejected	Mohd Nazim Khan Vs Guneet Bhasin		Sec 66(1)	IB-889/ND/2019	NA	True copy missing	13/08/2020
314	0710102/07873/2020	Rejected	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
315	0710102/07868/2020	Rejected	WELCUT DEVICES PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF FINANCE DEPARTMENT		Rule 11 of NCLT	CP/1027(ND)2019	Rahul Bhardawaj	, 1-4 NOT CLEAR AND 19-20	13/08/2020
316	710000074832020	Rejected	IDBI Bank Limited Vs. Resolution		Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	29/07/2020
317	710000073862020	Rejected	Radhika Sankaran		Caveat Application	Caveat-Application		No Index, No Vakaltnama, No Advance ServiceS	26/07/2020

318	710102068402020	Rejected	CHANDRA PRAKASH Vs. KAPIL DEV REHANI		Sec 66(1)	C.P. (IB)/1248(PB)20 18	Sanyam Saxena	PG-69 NOT CLEAR	07/04/2020
319	0710102/07810/2020	Rejected	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body		deepti grover khanna	Page Not Clear-17,88 / Blur-44,62,83,116-126 / Double Page Wrong Number -78-79 / Master Data	11.08.2020
320	0710102/07841/2020	Rejected	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		SUMESH DHAWAN	Breif Synopsis / List Of Date & Events / Page Not Clear-22-29,31-40,47- 57,59-397 / Master Data / Income Tax Service DCIT Cell	12.08.2020
321	0710102/07852/2020	Rejected	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut- 39 / Income Tax Service DCIT Cell / Petition & Annexure every pages	13/08/2020
322	0710102/07879/2020	Rejected	PRADEEP KUMAR JAIN Vs VIDYA PRAKASHAN MANDIR PRIVATE LIMITED		Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		Ashutosh Gupta	Page Not Clear- 135,137,139,140,142,	13/08/2020
323	0710102/07585/2020 Refiled	Rejected	SPIKE ORGANICS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)		RASHMI JAIN	No Full True copy and Advance Service of income Tax	01/08/2020

324	0710102/07582/2020 Refiled	Rejected	LORDS ABN LIMITED Vs REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1) - By Government Body		RASHMI JAIN	Income Tax Service , page Not Clear 18,27 ,28,37,43,44,45,47,50& Fees Not PAID and wrong section selected and no Full True Copy E Stamp & Affidavit Date Mismatched	01/08/2020
325	0710102/07086/2020 Refiled	Rejected	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs REGISTRAR OF COMPANIESNCT OF DELHI &HARYANA		Sec 252 (3)		SHIKHA GUPTA	No Index, No Brief Synopsis No Memo of Parties, No List of Dates Event, No Continue Pagation, No Income Tax Service,No Council Details	15/07/2020
326	0710102/07656/2020 Refiled	Rejected	GDS Valuetech Private Limited Vs ROC DELHI		Sec 252 (1)		Pranab Prakash	Case Type Wrong / Income Tax Service /	06/08/2020
327	0710102/07856/2020	Rejected	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION		Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
328	0710102/07851/2020	Rejected	CHANDRA PRAKASH Vs. GAURA V ISSAR		Sec 66(1)	CP/IB/1248/2020	Sanyam Saxena	Pges not clear-35 to 44,66 to 67,	17/08/2020
329	0710102/07845/2020	Rejected	WOOLWAYS INDIA LIMITD Vs. STANDAR D CHARTERED BANK		Application under any other provisions- IBC	CP/IB/29/2018	NA	Pages not clear-45 to 47	17/08/2020

330	0710102/07801/2020	Rejected	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF		Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
331	0710102/07857/2020	Rejected	CHANDRA PRAKASH Vs. DR. LORI ISSAR		Sec 66(1)	CP/IB/1248/2018	Sanyam Saxena	Pages not clear-36 to 45,67 to 68,109,114,157,195,198	17/08/2020
332	0710102/07935/2020	Rejected	CHANDRA PRAKASH Vs. PRASHANT SAWHNEY		Sec 66(1)	CP/IB/1248/2018	Sanyam Saxena	Pges not clear-65,66,99	17/08/2020
333	0710102/07884/2020	Rejected	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION		Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
334	0710102/07970/2020	Rejected	SUNITA SARAN & ORS. Vs. PUNKAJ JAIN RESOLUTION PROFESSIONAL vS.		Sec 60(5)	CP/IB/415/2019	NILANJAN CHATTERJEE	Pages not clear-16,32 to 36,40,42	17/08/2020
335	0710102/07906/2020	Rejected	SMT PUSHPA RANI Vs.		Sec 60(5)	CP/IB/1059/2019	Pallav Palit	Application & Annexure every pages sign.E stamp Paper	17/08/2020

336	0710102/07928/2020	Rejected	PARAMJEET SINGH BHATIA Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	C.P. (IB)/614(ND)2017	ABHISHEK Anand	Pages not clear-40 to 44	17/08/2020
337	0710102/07681/2020	Rejected	GOODRE PRIVATE LIMITED Vs. INDIRA PURAM HABITAT CENTRE PRIVATE LIMITED		Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
338	0710102/07924/2020	Rejected	APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED		Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020
339	0710102/07732/2020	Rejected	ERICAN ENTERPRISE LIMITED Vs. SUPER SEAL FLEXIBLE HOSE LIMITED		IBC Under Sec 9		Gautam Kumar	page:38-39, 48-51, 74-80, (81-95 translate ) and claim amount in rupee ( contact to help center)	08/08/2020
340	0710102/07754/2020	Rejected	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9		SHAILENDER KUMAR	claim amount less than 1 cr.	10/08/2020
341	0710102/07847/2020	Rejected	PUNJAB NATIONAL BANK HOUSING FINANCE LIMITED Vs. M/S TULSIANI CONSTRUCTION & DEVELOPMENT LIMITED		IBC under Sec 7		MITHILESH KUMAR PANDEY	page:173, 571, 575, 577, 579, 581, 583, 585, 587, 589, 591, 605, 611, 940, 946, 967, 985, 987, 991, 1017, 1043, 1044 etc page not clear	

342	0710102/07930/2020	Rejected	AMAN CHHABRA Vs. MASCOT SAHO HOMES PVT LTD		IBC under Sec 7		SHAMBO NANDY	single home buyer	14/08/2020
343	0710102/07902/2020	Rejected	TRANSLITE SCAFFOLDING LIMITED Vs. DSC LIMITED		IBC Under Sec 9		Atul Kumar Singh	page:66, 131, 165, 166, 167, 179, 181, 183, 185, not clear	14/08/2020
344	0710102/07931/2020	Rejected	ALLIED ALLOYS Vs. URBANTECH INFRA SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9		MOHD NAZIM KHAN	claim less than 1 cr	14/08/2020
345	0710102/06361/2020	Rejected	UNIQUE ALANKAR JEWELLERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)		Sec 252 (3)		ARJUNN KUMAR TYAGI	Income Tax Service / Case Type Wrong / Petition Not Signed, Volume not in Sequence	09/06/2020
346	0710102/06275/2020	Rejected	SWAPRA PHARMA PRIVATE LIMITED Vs The Registrar of Companies		Sec 252 (1)		Anupam Tripathi	Income Tax Service DCIT Cell Not Send, STk 7 Missed, P-29 Not Clear, Page 74,146,195 Repeated /Missed, 87 Missed	04/06/2020
347	710102018152020	Rejected	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.		Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	

348	710102076522020	Rejected	RP SUNIL KUMAR AGRAWAL		Application under any other provisions- IBC	C.P. (IB)/1896(ND)20 19	9811347648	Translated pages-60 to 65 e-stamp paper wrong	
349	0710102/08003/2020	Rejected	ANURAG NIRBHAYA Vs.		Regulation 33	(IB)/1799(ND)2 019	ANURAG NIRBHAYA	PG-14 NOT CLEAR	08/07/2020
350	0710102/07998/2020	Rejected	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs ROC		252		KIRAN RANA	WRONG SECTION	08/07/2020
351	0710102/07912/2020	Rejected	SURESH KUMAR Vs.		60(5)	(IB)/1059(ND)20 18	Pallav Palit	E-STAMP MISSED	14/08/2020
352	0710102/07910/2020	Rejected	SUMEET CHAWLA Vs.		60(5)	(IB)/1059(ND)20 18	Pallav Palit	E STAMP MISSED WITH NORATY	14/08/2020
353	710102063392020	Rejected	KANTI MOHAN RUSTGI Vs. ICICI BANK		Sec-60(5)	C.P. (IB)/1081(PB)20 16	Kanti Mohan Rustgi	Application not sign,True copy sign missed,Pg-21- 34,61,62 not clear	15-07-2020

354	710102060572020	Rejected	ADVANCE SURFACTANTS INDIA LIMITED		Application under any other provisions- IBC	C.P. (IB)/922(PB)2018	K.G. Somani	True copy stamp missed	
355	710102064182020	Rejected	CHD DEVELOPERS LIMITED Vs. SHAILENDRA KUMAR AGGARWAL		Rule 154 (1)	C.P. (IB)/1775(PB)2018	CHANDRA SHEKHAR GUPTA	Proof of Service / Case Type Wrong	08/10/2020
356	710102066742020	Rejected	Kashi Viswanathan Sivaraman Vs. PTC Engineering &#40;India&#41; Pvt. Ltd. & Ors.		Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/470(ND)2017	Prateek Kushwaha	Pg-52,140-143 not clear,Pg-160 heading hindi,Pg-165,166 missed,True copy sign and stamp missed,In volume 3 advocatae sign missed in index,service to all respondent	
357	710102067772020	Rejected	Sanjay Jain Vs. Nilesh Sharma Resolution Professional		Sec 60(5)	C.P. (IB)/1771(ND)2018	VAIBHAV TYAGI	E stamp paper missed and notraised,Pg-26-47,49-56,70-80,84-87,96,104-113,115-134,137-141,144-169,171-188not clear and Black pages,Pg-98 cut,Pg-224-227 font small	15-08-2020
358	710102071432020	Rejected	De Nora India Limited Vs. Mr. Kuldeep Verma Liquidator in the Liquidation Process of Hindustan Paper Corporation Limited		Sec 42	C.P. (IB)/418(ND)2018	AJAY BHARGAV	PG-62,152,170,174-179,215 FONT SMALL PG-114,125,127,145,191,220 NOT CLEAR,PG-115 WRONG ARRANGE,True copu sign missed in some pages	
359	710102079692020	Rejected	PUMA REALTORS PRIVATE LIMITED Vs. AKILA CONSTRUCTION		Sec 60(5)	IB-934/PB/2018	Anurag Bhatt	E STAMP MISSING WITH NOTARY & EVERY PAGES NOT SIGN AND TRUE COPY, PAGE NO. 15,22 NOT CLEAR	17-08-2020

360	710102079432020	Rejected	Chandra Prakash Vs. Dr. Bipul Prakash Singh		Sec 66(1)	CP IB- 11248/(PB)/2018	Sanyam Saxena	page no. 30-31 cut	15-08-2020
361	0710102/07891/2020	Rejected	Bharti Airtel Limited		Sec. 230-232 - Second Motion	CA/CAA/186/PB/ 2019	Tanmay Sharma	Page Not Clear- 176,466,505,506- 514,529,532,542,547,548,5 49,557,558,560,604- 611,619,620,625,628,629,6 30,631,632,634,637- 640,646,647,648,649,650,6 51,910-915,944-953,955- 971, / Annexure Sign-329- 356,987-1048	13/08/2020
362	0710102/06712/2020	Rejected	Priority Vendor Technologies Private Limited Vs		Rule 11 of NCLT,Sec. 230- 232 - Second Motion	NIL	Karanveer Jindal	Case Type Wrong	30/06/2020

363	0710102/07191/2020	Rejected	PRINCIPAL INFOTECH LIMITED Vs PRINCIPAL INSYS PRIVATE LIMITED		Sec. 230-232, Sec 234	1st Motion	Prerna Arora	Petition Every Pages Sign / Page-10,16 Detail Fill / List Of Date & Events / Page Not Clear-148-201,221,224-232,235-265,274,287-292,309,315-320,336,337,350,354,356,434,447,452,454,457,460-462,465,474,498-503,511,523,524,534,535,536,590,598,620,638,639 / Wrong Arrange 687-691	18/07/2020
364	0710102/07622/2020	Rejected	DONRIVER INDIA PRIVATE LIMITED Vs		Sec. 230-232 - Second Motion	CA(CAA)121/2019	MOHD NAZIM KHAN	Page Not Clear-182,183,187,188,189,190,191,192,196,198,208,209,210,214-226,242,243,245,246,247,248,250,276,280,294,295,296,297,298,299,300,301,302,310,311,312,313,315,316,317,318,326,332,339,342,343 / Volume Missing 1-2 / Condonation Of Delay (Seprate Filing) / Original Order Copy	08/04/2020
365	710102080142020	Rejected	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited		Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	

366	0710102/07562/2020	Rejected	ELLORA COMMOALES PRIVATE LIMITED Vs		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605-611,741,1479,1478,1477,	31/07/2020
367	710102071612020	Rejected	Vijay Kumar		Application under any other provisions	IB-1748(PB)/2019	Nishi Chaudhary	PG-37,38,39 MISSED,FILE NOT ACCORDING TO INDEX,CASE TYPE	18-08-2020
368	0710102/07978/2020	Rejected	MOHAN AGGARWAL Vs. JAI PRAKASH GUPTA		RULE 11 OF NCLT, 2016	IB)/1565(PB)2018	RAJENDRA GUPTA	CASE TYPE WRONG AND E-STAMP MISSED	15/08/2020
369	710102072682020	Rejected	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD		Application under any other provisions- IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
370	710102079932020	Rejected	Volga Estates Pvt. Ltd. Vs. Wall Rock Infahome Private Limited		Rule 11 of NCLT, 2016	C.P. (IB)/1551(ND)2019	Rake Kumar a	e-stamp paper missed	
371	0710102/07349/2020	Rejected	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24/07/2020

372	0710102/07422/2020	Rejected	SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs The Registrar of Companies		Sec 252 (1)		Kajal Goyal	Master Data Missed	28/07/2020
373	0710102/06207/2020	Rejected	Kalyankari Suppliers Private Limited Vs		CA/CAA/42/ND/20 20		Neeraj Arora	Missing Pg-147-149 / Condonation Of Delay / Accounting Treatment Certificate	29/05/2020
374	0710102/07933/2020	Rejected	CHANDRA PRAKASH Vs. SANJAY KUMAR		Sec 66(1)	(IB)/1248(PB)20 18	Sanyam Saxena	Pages not clear-114,115	
375	710102033952020	Rejected	Noida Power Company Limited		Sec 60(5)	C.P. (IB)/995(ND)201 8	8505934646	Pgae Not Clear- 12,16,43,50-53 and UP E- STAMP PAPER 100 RS.	refile
376	0710102/07170/2020	Rejected	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	17/07/2020
377	0710102/07941/2020	Rejected	Priyavrat Infrastructure Private Limited Vs		Sec. 230-232 - Second Motion	CP/CA/43/ND/20 20	Sameer Gupta	Wrong section / Wrong case type chose /Proof of service	15/08/2020

378	0710102/07985/2020	Rejected	Chandra Prakash Vs Gold Star Realtors Limited		Section 74	CP/IB/1248/PB/2018	Sanyam Saxena	Page not clear-53,216	16/08/2020
379	0710102/07971/2020	Rejected	Chandra Prakash Vs Groundwork Concept Pvt Ltd		Section 74	CP/IB/1248/PB/2018	Sanyam Saxena	Page not clear-162,165,169 to 174,178 to 180,183,185,187 to 189	16/08/2020
380	0710102/07951/2020	Rejected	Chandra Prakash Vs Build India Propmart Pvt Ltd		Sec 66(1)	CP/IB/1248/PB/2018	Sanyam Saxena	Page not clear-104,106	16/08/2020
381	0710102/07964/2020	Rejected	Chandra Prakash Vs Lavender Infracore Pvt Ltd		Sec 66(1)	CP/IB/1248/PB/2018	Sanyam Saxena	Page not clear-7,48,79,81,82	16/08/2020
382	0710102/07957/2020	Rejected	Chandra Prakash Vs Bharat Bansal		Section 74	CP/IB/1248/PB/2018	Sanyam Saxena	Page not clear-53 ,78,82	16/08/2020
383	0710102/07992/2020	Rejected	WALL ROCK INFRAHOME PRIVATE LIMITED Vs Volga Estates Pvt. Ltd.		Rule 11 of NCLT, 2016	C.P. NO. 1B-1551/ND/2019	RAKESH KUMAR	Page not clear-37,38,50 to 53	17/08/2020

384	0710102/07997/2020	Rejected	Employees Provident Fund Organisation Vs PUNJ LLYOD LIMITED		Sec 60(5)	CP/IB/731/PB/2018	Rajesh Kumar	Page not clear-15,16	17/08/2020
385	0710102/07984/2020	Rejected	Chandra Prakash Vs Prohomes Propmart Pvt Lrd		Section 74	CP/IB/1248/PB/2018	Sanyam Saxena	Page not clear-36,176	17/08/2020
386	0710102/08000/2020	Rejected	Anurag Nirbhaya Vs		Application under any other provisions- IBC	CP/IB/1799/ND/2019	Kuamr Pradyuman	page not clear-15,17,20,41,42,67,76	17/08/2020
387	0710102/07980/2020	Rejected	Shailesh Verma Vs PNC Infratech Limited		Sec 30	CP/IB/1140/ND/2018	LUTHRA AND LUTHRA	Application every pages sign / Pages not clear-147,174,189 to 193,8,46,86 to 95,105,149,158 to 176,184 to 191,217 to 219	17/08/2020
388	0710102/08002/2020	Rejected	Three C Hospitality Ventures Private Limited Vs Mr. Amit Agarwal		Sec 60(5)	IB/967/PB/2018	Vishal Ganda	Pages not clear-197 to 200,259,331,344,201 to 221,238 / Translate page-252 to 258 / E stamp paper	17/08/2020
389	0710102/07975/2020(R)	Rejected	ULTRATECH CEMENT LIMITED Vs OKAMURA HOMES PVT LTD		Rule 11 of NCLT, 2016	CP/IB/2739/ND/2018	Deepa Sharma	Application every pages sign /Page not clear- 16	17/08/2020

390	0710102/08015/2020	Rejected	Anil Verma Vs SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL M/S ABW INFRASTRUCTURE LTD		Sec 60(5)	CP/IB/375/PB/2018	SINHA SHREY	After Page No 8 Pagination Missing & Vakalatnama Page No Clear	18/08/2020
391	0710102/08052/2020	Rejected	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit verifying date	18/08/2020
392	0710102/07221/2020	Rejected	Jatinder Singh Vs The Registrar of Companies NCT of Delhi & Haryana		Sec 252 (1)		SOURABH GUPTA CS	Income Tax Advance Service DCIT High Court Cell	20/07/2020
393	0710102/08022/2020	Rejected	AXIS BANK LTD. Vs M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED		Sec 60(5)	CP/IB/391/ND/2018	SANJEEV PATHAK	Application every pages sign /Annexure every pages sign	18/08/2020
394	0710102/08037/2020	Rejected	RAJESH KUMAR GUPTA Vs		Sec 60(5)	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	Proof of service /Memo of party	18/08/2020
395	0710102/08029/2020	Rejected	Vekas Kumar Garg Vs Mahesh Taneja		Sec 60(5)	C.P. NO. IB-281/PB/ 2019	RAKESH KUMAR	Affidavit /E Stamp paper	18/08/2020

396	710102062002020	Rejected	HIM Steel Pvt Ltd Vs. ASHOK RAJA		Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/494(PB)2019	KETAN MADAN	PG-37-39 OVERWRITING,PG-68,525 MISSED,PG-69,70,90,92,93 FONT SMALL NOT CLEAR,PG-94- 97,188,190,202,208,210,21 2,233,235,770-772 NOT CLEAR VOLUME WISE INDEX MISSED PG-471 WRONG ARRANGE,SERVICE TO ALL RESPONDENT	14-07-2020
397	0710102/07760/2020	Rejected	JACK ROHAN MARKETING PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Aayush Aggarwal	Income Tax Advance Service DCIT Cell High Court, Page No. 74, 75 not Clear	10/08/2020
398	0710102/08030/2020	Rejected	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020

399	0710102/08038/2020	Rejected	Ajay Goyal Vs		Sec 60(5)	CP/IB/572/PB/2019	Mr. Amit Goel	Page not clear-13,115 / Pages not sign-37,38, Annexure every pages sign-47 to 65,67,71 to 78,80,82,84 to 86,88,89,91 to 98,101 to 107,109,111,116 to 148	18/08/2020
400	0710102/08028/2020	Rejected	Ashok Kumar Vs The Deputy Commissioner of Income Tax		Sec 43(1) r/w Sec 44 (1)	CP/IB/1411/ND/2018	Prachi Johri	Page not clear 27,44 to 47	18/08/2020
401	0710102/08036/2020	Rejected	Ajay Goyal Vs KDP Buildwell Pvt. Ltd.		Sec 43(1) r/w Sec 44 (1)	IB/572/PB/2019	Mr. Amit Goel	Index blur /Pages not clear-1 to 7,33,52,57 to 63,70	18/08/2020
402	0710102/08093/2020	Rejected	NEERAJ BHATIA Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED		19(2)	C.P. (IB)/1295(ND)2019	RUDRA KHLON	Page 3 to 6 Missing and Page 12 to 18 not clear	21/08/2020
403	0710102/08044/2020	Rejected	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	Appeal/122(ND)2020	HIMANSHU HARBOLA	True copy and sign missed	21/08/2020
404	0710102/08073/2020	Rejected	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	C.P. (IB)/248(ND)2019	SHAMBO NANDY	Sign missed in index	21/08/2020

405	0710102/08020/2020	Rejected	HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION Vs. RAKESH KAILASH & ASSOCIATES	Sec 60(5)	C.P. (IB)/2161(ND)2019	shekhar raj sharma	(E-STAMP PAPER) (HARIYANA) (100 RUPEES),Application every pages sign and es	21/08/2020
406	0710102/08066/2020	Rejected	BEGONIA HOTELS PRIVATE LIMITED Vs. ASIAN FILMS TV PVT. LTD	Rule 11 of NCLT	NA	SANJAY GROVER AND ASSOCIATES	PLEASE WRITE MAIN PETITION NO.	21/08/2020
407	0710102/08062/2020	Rejected	M/S HADIA HOMES INDIA PVT LTD Vs REGISTRAR OF COMPANIES NCT OF DELHI & Indian	Rule 11 of NCLT, 2016	Appeal no. 979/252/ND/2018	MOHD WASEEM AKRAM	Case type Wrong	19/08/2020
408	0710102/07774/2020	Rejected	Priya Thareja Vs M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT	IB-375/PB/2018	SANJAY GROVER AND ASSOCIATES	Case type Wrong	08/10/2020
409	0710102/08105/2020	Rejected	Genessys Application and solutions private limited Vs Registrar of companies NCT of delhi and haryana	Sec 252 (1)	Appeal no. 173			
410	0710102/08127/2020	Rejected	M/S. PREMSONS SUPER STEEL PVT. LTD. Vs	Sec. 12A	IB-404/ND/2018	VIVEK KUMAR	Page 4 not clear and page 5 translation Affidavit missing	21/08/2020

411	0710102/03139/2020	Rejected	DRJ Exports Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Ajay Singh	Page Not Clear-36-37,38,40,46,51,60,62,65,69,74,75,77,90,109,110,112,114,121-126,	03/11/2020
412	0710102/08067/2020	Rejected	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Contempt Petition(Companies Act)	Sec 252 (3)			Case Type Change	19/08/2020
413	0710102/07988/2020	Rejected	INFOZONE SERVICES PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PRASANT KUMAR SARKAR	Income Tax Service / Missing-13-15,39-44, / Page Blur-20,21,23,25,26,29,35,38,39,41-44,51,52,57,70,71,72,77,80,83,86,87,94,109 / Properly Uploaded Please	17/08/2020
414	0710102/08086/2020	Rejected	CHARU PARASHAR DESIGNS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		TEENA RANI	Case Type Change / File Not Properly Uploaded / Income Tax DCIT Cell & ROC Service	20/08/2020
415	0710102/08026/2020	Rejected	FIBCOM INDIA LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		DEEPAK DIWAN	Advocate Sign-24 / Petition Every Pages Sign	18/08/2020

416	0710102/08126/2020	Rejected	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body	Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020
417	0710102/07922/2020	Rejected	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD.		IBC Under Sec 9	Kailash Nath P S S	demand notice sign missed, true copy sign missed, memo of parties missed, list & date of events missed, master data of corporate debtor missed, BR missed etc	
418	0710102/08101/2020	Rejected	RAJENDRA KUMAR SAHOO PROPRIETOR KANAK TRANSPORT Vs. MID EAST INTEGRATED STEELS LIMITED		IBC Under Sec 9	KANISHK KHETAN	vakalatnama date not mention and advocate barcode number not mention, 9(3)b affidavit missed	
419	0710102/08081/2020	Rejected	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9	RANJIT KHATRI	claim less than 1 cr	
420	0710102/07181/2020	Rejected	ENTERPRISE SOLUTIONS LIMITED Vs. ESSLINE ENGINEERS AND CONSULTANTS PRIVATE LIMITED		IBC Under Sec 9	Wadia Chandy	page:99, 100, 108, 111, 112, 132-137, 323, etc pages not clear	

421	0710102/07180/2020	Rejected	Drive India Enterprise Solutions Limited Vs BTM Exports Limited		IBC Under Sec 9		Wadia Chandy	page:1283, 1285, 1298-1300, 1387, 1388, 1394-1401, 1408 page not clear	
422	0710102/06329/2020	Rejected	HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
423	0710102/03520/2020	Rejected	MR. RAMESH AGGARWAL Vs. M/S. RG RESIDENCY PRIVATE LTD.		IBC under Sec 7			single home buyer buy-back& pages not clear	
424	0710102/08141/2020	Rejected	GAURAV ARORA Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/63(ND)2020	Parveen Kumar Aggarwal	PG-21,31 NOT CLEAR	21/08/2020
425	0710102/08142/2020	Rejected	MS. DEEPIKA KHARE Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/63(ND)2020	Parveen Kumar Aggarwal	PG-30,38,40-42 NOT CLEAR	21/08/2020
426	0710102/08131/2020	Rejected	AUGITE ESTATE PRIVATE LIMITED	Restoration Application	Rule 11 of NCLT		AJIT KUMAR	WRONG CASE TYPE	21/08/2020

427	0710102/08168/2020	Rejected	subhash chander gupta Vs M/S ABW INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	IB-375/PB/2018	NAGARAJ SUBRAMANIAN	Page no. not mentioned in Index	23/08/2020
428	0710102/08169/2020	Rejected	Mohd Nazim Khan Vs Shalini Chaudhary	Interlocutory Application (I.B.C)	Sec 60(5)	IB-2122/ND/2019	NA	No index in Vol.2 Page 405,406 not clear Page-181 to 363 true copy sign missed	23/08/2020
429	0710102/08170/2020	Rejected	Reliance Home Finance Ltd. Vs Vekas Garg	Interlocutory Application (I.B.C)	Sec 60(5)	IB-281/PB/2019	Akhil Sachar	Page- 24 to 30 and 50-64 true copy sign missing/page- 37,38,47,54 not clear	23/08/2020
430	0710102/08167/2020	Rejected	Brahm Datt Verma Vs Fusible Metals Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB-2421/ND/2019	NA	Wrong index attached	23/08/2020
431	0710102/08158/2020	Rejected	VIJAY AGGARWAL Vs SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	Company Application (Companies Act)	Rule 11 of NCLT	CP no. 112/241/ND/2019	RAJIV BAHL	Wrong Additional Document Uploaded alongwith application	22/08/2020
432	0710102/08173/2020	Rejected	Rain Automotive India Pvt Ltd Vs ritu tandon	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1095/ND/2019	Sarthak Gupta	No sign on index	24/08/2020

433	0710102/08164/2020	Rejected	LEE FININVEST PRIVATE LIMITED Vs ROC	Company Application(C ompanies Act)	Rule 11 of NCLT	Appeal no.399/252/ND/2019	Bharti Kashyap	Application PDF not uploaded	22/08/2020
434	0710102/08166/2020	Rejected	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020
435	710102074142020	Rejected	ADITYA MARINE LIMITED & ORS. Vs. ADITYA MARINE LIMITED	Interlocutory Application(I BC)	Rule16(d),NCLT Rules,2016 IBC	C.P.-3569 OF2019	ANUSHREE KAPADIA	WRONG CASE TYPE	08/04/2020
436	710102076512020	Rejected	Edelweiss Asset Reconstruction Com Ltd Vs. Adel Landmarks Limited	Interlocutory Application(I BC)	Application under any other provisions- IBC	C.P. (IB)/1083(PB)2018	Sanjay Bhatt	pg-47,54,61,63-69 not clear	20-08-2020
437	710102069192020	Rejected	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)2020	Narayan Kumar Jha	supporting affidavit	24-08-2020
438	710102081042020	Rejected	Rajiv Bhatnagar	Interlocutory Application(I BC)	Rule 11 of NCLT, 2016	C.P. (IB)/1028(ND)2018	Mansij Arya	pg-19,20 not clear	22-08-2020

439	710102080682020	Rejected	PANKAJ NARANG	Interlocutory Application(IBC)	Sec 12(2)	C.P. (IB)/246(ND)2019	Pankaj Narang	pg-12 translate,pg-12,13 page numbering missed	21-08-2020
440	710102080012020	Rejected	Ashok Kumar Vs. Vikram Singh	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1411(ND)2018	Prachi Johri	pg-73,73A not clear,page numbering wrong after page 158,proof of service missed	24-08-2020
441	710102081242020	Rejected	JITESH GUPTA Vs. M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1018(ND)2018	NEERAJ SHARMA	Page 41,60-61,67-69 not clearND DOCUMENT NOT UPLOAD PROPER.	21-08-2020
442	710102081092020	Rejected	SHARAD SURI Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1059(ND)2018	animesh Rastogi	115-133 not clear page	21/08/2020
443	0710102/07202/2020	Rejected	Mr. Sandeep Dutta Vs Agrante Realty Limited	Company Petition IB	IBC under Sec 7		SHLOK CHANDRA	list dates & event and brief of synopsis missed etc	
444	0710102/07514/2020	Rejected	JK LAKSHMI CEMENT LTD Vs. ANSAL HI-TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	

445	0710102/07604/2020	Rejected	Rajesh Sabharwal Vs Desein Private Limited	Company Petition IB	IBC Under Sec 9		NITIN KUMAR KAUSHIK	objection-default amount less than 1 crore	
446	0710102/07725/2020	Rejected	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)	
447	0710102/07916/2020	Rejected	THE VILAS CONDOMINIUM ASSOCIATION Vs. MGF DEVELOPMENTS LIMITED	Company Petition IB	IBC under Sec 7		Nithin Chandran	e-stamp missed page 111, 112, 157-159, not clear page 171-174 estamp missed page, 65B certificate missed	
448	0710102/03587/2020	Rejected	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	
449	0710102/08165/2020	Rejected	Rabindra Kumar Mintri Vs ajay sood	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	CP/IB/923/PB/2018	APOORV AGARWAL	Page cut-88, Page not clear-99,116,147 to 154,217,232, /After pages 233 wrong p agination /E Stamp / Upload one pdf	08/08/2020

450	0710102/08133/2020	Rejected	THE VERANDAS APARTMENT OWENERS ASSOCIATION Vs SALUJA CONSTRUCTION COMPANY LIMITED	Company Application(C ompanies Act)	Sec 425	IB/1097/PB/2019	SONAL ANAND	Pages not clear-40 to 43	21/08/2020
451	0710102/08160/2020(R)	Rejected	Sarvesh Mahajan Vs Shubhkamna Buildtech Pvt. Ltd.	Restoration Application (IBC)	Rule 11 of NCLT, 2016	CP/IB/1059/ND/2018	Madhur Mahajan	Memo of party / E Stamp	22/08/2020
452	0710102/08200/2020	Rejected	Chandra Mohan Jhaveri Vs Hero Motocorp Limited	Company Application(C ompanies Act)	Application under any other provisions	COMPANY APPEAL NO.544 OF 2019	VIJAYESH ATRE	Page not clear-14 /E Stamp paper /Memo of party	24/08/2020
453	0710102/08190/2020	Rejected	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/305/241/242/ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020
454	0710102/08203/2020	Rejected	Bas Infrastructure Solutions Pvt. Ltd Vs Registrar of Companies NCT	Company Application(C ompanies Act)	Sec 252 (3)	Appeal/133/252/ND/2020	DILIP KR NIRANJAN	Case type wrong / E Stamp paper Back date Translated page-14,16,18,20,182	25/08/2020
455	0710102/07755/2020	Rejected	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020

456	0710102/06523/2020	Rejected	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/398(PB)2017	Prateek Kushwaha	163-167, 172-177, 182, 184-186 374-377, 384 not clear page	19/06/2020
457	0710102148962019/7	Rejected	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
458	0710102/07800/2020	Rejected	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD	Interlocutory Application(IBC)	Sec 60(5)	IB)/449(PB)2019	ANAND SHANKAR JHA	177-178 195 197 198 199 206 207-210 not clear and need to change pdf after every 200 pages	08/11/2020
459	0710102/08092/2020	Rejected	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	Company Petition IB	IBC Under Sec 9	NA	Gulshan kr sachdev	volume 1 not upload	25/08/2020
460	0710102/07974/2020	Rejected	ARUN KUMAR MITTAL Vs. SPM PVC INDUSTRIES PVT	Company Petition IB	IBC Under Sec 9	NA	Sargar Aggarwal	claim less than 1 cr	25/08/2020
461	710102074862020	Rejected	MS. ANU Vs. MR. RAM PAL BHARDWAJ	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1481(PB)2019	9811177701	pg-125,263,264,267 not clear,pg-291-298, translate,volume break after 200 pages,Upload Volume 2 in Petition.	

462	0710102/08221/2020	Rejected	IDBI BANK LTD Vs. CHANDRA PRAKASH RESOLUTION PROFESSIONAL M/S GRANITE GATE PROPERTIES PRIVATE LIMITED	Interlocutory Application(I BC)	Sec 60(5)	C.P. (IB)/1248(PB)2018	9830996663	PG-92,95 IN HINDI	25/08/2020
463	0710102/08230/2020	Rejected	SARIKA SOMVANSHI Vs. R S STONE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1788(ND)2018		PG-369,388,389,390,396-399 VOL-2 VOL-4- 651 ,652,808,809,811,895,896 NOT CLEAR	26/08/2020
464	0710102/08236/2020	Rejected	ASHOK KUMAR GULLA Vs. THE REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/31(PB)2018	Abhirup Dasgupta	pg-43-47 not clear 1st vol	25/08/2020
465	0710102/08231/2020	Rejected	MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	25/08/2020
466	710102069172020	Rejected	Alok Sharma Vs. IP Constructions Pvt. Ltd.	Interlocutory Application(I BC)	Sec 60(5)	C.P. (IB)/593(PB)2018	VARSHA BANERJEE	page no - 278-282, 284-287,333-342, 342A-342M. 465 -478, 486 487,, 492-493,495, NOT CLEAR , AFTER 508 PAGE WRONG ARRANGE.	20-08-2020

467	710102074122020	Rejected	Deepika Bhugra Prasad Vs. Shikhar Chandra Jain & Ors.	Interlocutory Application(I BC)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	C.P. (IB)/867(PB)2019	Prateek Kushwaha	APPLICANT SIGNATURE MISSED IN LAST PAGE OF INDEX,PG-31 SIGN MISSED OF APPLICATN,PG-41CUT,PG-307 MISSED	24-08-2020
468	0710102/08120/2020	Rejected	SANJEEV DUA Vs. TGB REALTY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/66(ND)2020	PHOENIX LAW FIRM	AFFIDAVIT BACK DATE APPLICATION AND TRUE NOT SIGN	05/08/2020
469	710102075432020	Rejected	Taminder Kaur Dhupia Vs. Parsavnath development ltd	Company Application(C ompanies Act)	Section 425	IB/2292/ND/2019	SONAL ANAND & AAYUSH SAI	Case Type Wrong	08/10/2020
470	710102075962020	Rejected	Rakesh Jindal Vs. Pranav Sharma	Interlocutory Application(I BC)	19(2)	C.P. (IB)/1456(PB)2019	VIDEH VAISH	page- 64,66,68,69,70,71,73,75,77 to 83/86 to 99, 102 to 117 not clear	20-08-2020

471	710102/06990/2020	Rejected	SOMORO INNOVATIONS PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		NIKSHUBHA SETHI	STK-7 Missed, Income Tax Advance Service DCIT Cell High Court Missed, Page 48 Missed, Page 76 to 78, 49, Wrong Arrange, Page, 33,51,80,90,91,92, 128,129,Repeated, Page 85 Missed, Page 104 not clear, Page 95,178,179,214,224,234,235 Blurr, Page 128, 129 Repeated, Page 124 to 127 Missed Annexure 4 wrong arrange	07/12/2020
472	0710102/07959/2020	Rejected	DAYA PRAKASH Vs. ANI MEDIA PVT LTD.		Sec. 241(1),Sec. 242(4)		Chambers of Jaitley and Bakhshi	No Sign on Petition Page No 44 to 101	16/08/2020
473	0710102/08215/2020	Rejected	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	Company Application(Companies Act)	Application under any other provisions	Appeal/215(ND) 2020	RASHMI JAIN	INDEX, SUPPORTING AFFIDAVIT, ADVANCE SERVICE, MISSED.	25.08.2020
474	710102080802020	Rejected	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020

475	0710102/08238/2020	Rejected	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Rule 11 of NCLT	Appeal/223(ND) 2020	pankaj agarwal	Roc & Income Tax Service Missing	26/08/2020
476	710102072352020	Rejected	ARVIND GARG Vs. PUNJAB NATIONAL BANK	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/302(ND)2017	Rahul Mendiratta	pg-36 repeated	24-07-2020
477	710102/07233/2020	Rejected	INDIAN OVERSEAS BANK Vs M/S PIXION MEDIA PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/438/PB/2018	Anil Kumar	pg-21 repeated	20/07/2020
478	710102071882020	Rejected	COMMISSIONER Vs. ASHWANI KUMAR GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/343(ND)2017	MADAN LAL GARG	Index Not Mention / File Not Properly uploaded	23-07-2020
479	710102073742020	Rejected	ACCULINE POWER CONTROLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application	Rule 11 of NCLT	Appeal/56(ND)2020	VISHAL GUPTA	pg-11 cut,Index cutting	22-08-2020
480	710102072652020	Rejected	JALESH KUMAR GROVER Vs. ANIL NANDA	Interlocutory Application (I.B.C)	Sec 25(j)	IB-55/ND/2018	ABHISHEK Anand	all volume break after 200,479-481,484,403,446 not clear	25/07/2020

481	0710102/08250/2020	Rejected	PARVESH KUMAR Vs. NILESH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1771(ND)2018	VIPUL SHARMA	Supporting Affidavit & Signature Missing	
482	0710102/07685/2020	Rejected	INTELLICITY SOCIAL WELFARE SOCIETY Vs. INDIABULLS REAL ESTATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/17(ND)2019	Pawan Bhushan	true copy sign missed vol-II& vol-I	06/08/2020
483	0710102/07782/2020	Rejected	OBIYAN INFOTECH PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Depaish Tangoriya	Income Tax Service (DCIT Cell)	08/10/2020
484	0710102/07473/2020 Refiled	Rejected	Richa Gupta Vs M/s Hotel Zodiac Private Limited	Company Petition (Companies Act)	Sec. 241(1)		Vineet Kumar	Payment Issue	29/07/2020
485	0710102/07791/2020	Rejected	Sourabh Agarwal Vs The Registrar of Companies		Sec 252 (3)		Suresh Chandra Sharma	Case Type Wrong / Income Tax Service DCIT Cell /	11/08/2020
486	0710102/07989/2020	Rejected	MJ ESTATES WEALTH MAXIMISERS & ORS Vs. PUMA REALTORS PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)	IB/934/ND/2018	Bilal Ali	WRONG CASE TYPE,SIGN ON APPLICATION,TRUE COPY SIGN AND STAMP MISSED	17/08/2020

487	0710102/08244/2020	Rejected	RAMNIK GUPTA Vs. PUMA REALTORS PRIVATE LIMITED	Interlocutory Application(I BC)	Sec 60(5)	C.P. (IB)/934(PB)201 8	Shubham Bhalla	application sign missed and true copy missed	26/08/2020
488	0710102/07751/2020	Rejected	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Company Application	Rule 11 of NCLT		Jessica Virdi	application every page in sign missed main case no. not maintion	
489	0710102/07682/2020	Rejected	MR. RAKESH KUMAR JAIN Vs.	Interlocutory Application(I BC)	Sec 12(2)	C.P. (IB)/2161(ND)20 19	mohit nandwani	28-37 82-89 not clear page	06/08/2020
490	0710102/08264/2020	Rejected	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/20 18	Rohit Sehgal	Proof of service	27.08.2020
491	0710102/08243/2020	Rejected	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
492	0710102/08241/2020	Rejected	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020

493	0710102/08258/2020	Rejected	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application (Companies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
494	0710102/08265/2020	Rejected	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB-2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	27.08.2020
495	0710102/08237/2020	Rejected	ICATALYST WEALTH ADVISORS PVT.LTD. Vs SIR JOHN BAKERIES INDIA PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB NO. (IB)-2689(ND)/2019	pankaj agarwal	Memo of party /Pages not clear-6 /Unsign pages-14 to 19	27.08.2020
496	0710102/08261/2020	Rejected	Vijender Sharma Vs Small Industries Development Bank of India (SIDBI)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/433/ND/2017	Vijendra sharma	Translate page-48,54 /pages not clear-55,56	27.08.2020
497	0710102/08266/2020	Rejected	Edelweiss Asset Reconstruction Com Ltd Vs CLC Industries Limited	Interlocutory Application (I.B.C)	IBC Section 59	CP/IB/933/2019	HONEY SATPAL	Wrong section	27.08.2020
498	0710102/08259/2020	Rejected	VIJENDER SHARMA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1362/PB/2018	Vijendra sharma	Pages not clear-110 to 112,118 to 120	27.08.2020

499	0710102/07786/2020	Rejected	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9	ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	
500	0710102/07742/2020	Rejected	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9	Preet Pal Singh	page:87-94 page not clear	
501	0710102/07688/2020	Rejected	Golden Homeland Agencies LLP Vs Indiabulls Real Estate Limited	Company Petition IB (IBC)	IBC Under Sec 9	RAVI RAGHUNATH	page:124-126, 166-168, 211-215, 244-246, 250 etc page not clear	
502	0710102/07766/2020	Rejected	RADHE CONSTRUCTION Vs SPML INFRA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		document not correctly upload, page numbering not in sequential, memo of parties missed , etc pages missed (contact to help center)	
503	0710102/07508/2020	Rejected	Dilwara Leasing and Investment Limited Vs Vibrant Buildwell Private Limited	Company Petition IB (IBC)	IBC under Sec 7	Anand Mohan Mishra	page:33, 143, 144, 323, 342, 347 pages not clear	
504	0710102/06056/2020	Rejected	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	sachdev & associates	claim Less then 1 cR	

505	0710102/06137/2020	Rejected	West Haryana Highways Projects Private Limited Vs	Rule 16d transfer petition	IB/685/ND/2020			Case Type Wrong, wrong sec choose in index,	
506	0710102/07267/2020	Rejected	Pride India Engineering Solution Vs Hema Engineering Industries Limited	Company Petition IB (IBC)	IBC Under Sec 9		Himanshu Gupta	objections- page42- 57,61-64,76-78,80,81,84,86,88-96,159-164not clear, pages101-105,111-117,119-138,140-150cut&not clear form 2 of	
507	0710102/08222/2020	Rejected	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs MEDEOR HOSPITAL LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		parveen kumar	page:28, 29, 33-39, 43-44, 45-46, 50, 55, 59-66, 69-72, 77-79, 80, 85-88, 92, 97, 100, 105-106, 108, etc pages not clear	
508	0710102/08227/2020	Rejected	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application(Companies Act)	Application under any other provisions	Appeal/58(ND)2020	MUKESH KUMAR	SIGN MISSESD	
509	0710102/08220/2020	Rejected	CHAWLI DEVI Vs. MUKUL KUMAR	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1757(PB)2018	Aditya Trehan	affidavit back date and application sign missed	
510	0710102/07994/2020	Rejected	M Sai Eswara Swamy Vs Siti Vision Digital Media Pvt. Ltd.	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4)		Kailash Nath PSS	Memo Of Parties / List Of Date & Events / MOA / AOA / Page Not Clear-22-32,51-59 / Proof Of Service / Annexure & Petition Every Pages Signature / File Not Properly / Master	14/08/2020

511	0710102/08006/2020	Rejected	Surender Kumar Gupta Vs J.M. Housing Ltd.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		RAKESH KUMAR	Page Not Clear-65-82-91,111,113,127,128,141,145,146,154-165,168,169,170,187-189,190-208,209,211-242,286,293,294,296,301,323,325,341,425-429,445,460,475,490,51752,9,540,562,570,584,590,592,595,597-607,621,622,664,665,683,765,780,795,810,847,853,85	17/08/2020
512	0710102/08128/2020	Rejected	Prakash Dev Vs ROC DELHI	Company Appeal(Companies Act)	Sec 252 (1)		RITESH UPADHYAY	Document Not Properly PDF File	21/08/2020
513	0710102/08196/2020	Rejected	AVS ENTERPRISES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (3)		PRATEEK KEDAWAT	Page Not Clear & Translate-144-146,163 / Page Cut-163	24/08/2020
514	0710102/08234/2020	Rejected	LM Landmark Private Limited Vs The Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		YOGITA BHATIA	Page Not Clear-33-53,96, / Translate-83	25/08/2020
515	0710102/08192/2020	Rejected	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Company Appeal(Companies Act)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Page Not Clear-33,36,37,47,48,50,51-53,55-65 / All Pages Blur	24/08/2020

516	0710102/08118/2020	Rejected	Jasbir Singh Kapoor for M/s Uttam Land Developers Vs Registrar of Companies New Delhi	Company Petition (Companies Act)	Sec 252 (3)		Dhruv Gupta	Casec Type Wrong / Page Not Clear-49,51,53,56,60,62-65,95-99,118-122,143-147,166-171,182,183-201,203,204,205,231-257,260-271,273-274,279,287,288,289,294-342 / Income Tax Service	21/08/2020
517	0710102/08139/2020	Rejected	ETHICS EXPORTS PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		NAVNEET KAUR	List Of Date & Events / Page Not Clear-54-80,86,87,92,114,115 / Translate-149,151,153,155,157 / All Affidavit Verified Date Not Fill	21/08/2020
518	0710102/08130/2020	Rejected	FIRST GRADE SECURITY SERVICES PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		Mohit Gulati	Income Tax Service DCIT Cell / Urgent Application Seprate Filling	21/08/2020
519	0710102/08176/2020	Rejected	Alluri Sitarama Raju Vs Chiron Infratech Private Limited	Transfer Petition(Companies Act)	Sec. 241(1)		Eshna Kumar	Wrong Section Choose	24/08/2020
520	0710102/08193/2020	Rejected	ALCATEL-LUCENT INDIA LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		J SAGAR ASSOCIATES	Page Not Clear-195-197,211,212,213,214-219,220,224,225-233,235-239,242,269,271,323,340,359,361,420,428,430,431,444-447 467 485 487 582 703 7	24/08/2020

521	0710102/08270/2020	Rejected	Chemester Food Industry Pvt Ltd Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Rajeev K Goel	Page Not Clear-81,82,300,301	27/08/2020
522	0710102/08217/2020	Rejected	Shooniya traders private limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ASHUTHOSH GUPTA	Verified Date Fill-63 / Blank Pg-134 / Page Not Clear-155,159,192,200,229,234,236,237,240,241,242,267,268,272,273,280,284,318-320,327,328,333,361,362,369,374,375,376,410,411,413,418,422 / Condonation Of Delay Seprate Filling	25/08/2020
523	0710102/07641/2020	Rejected	KNIGHT COMMOTRADE PRIVATE LIMITED Vs	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Sameer Gupta	Wrong Section Choose CASE TYPE WRONG	08/05/2020
524	0710102/07958/2020	Rejected	Rehva Industries India Limited Vs	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		Rekha Mittal	Page Not Clear-294-298,308,309,313,315,566,567	16/08/2020
525	0710102/08273/2020	Rejected	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	

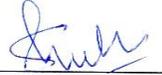
526	0710102/08103/2020	Rejected	Shefali Singh Vs Unitech limited	Company Petition (Companies Act)	Sec. 73(4)		Shefali Singh	Council Detail Missed in Index, and NCLT form 12 Missed MOA, 1st _PDF wrong Arrange	20/08/2020
527	0710102/08040/2020	Rejected	Mam Chand Goel Vs Uttar Development Private Limited	Contempt Petition(Companies Act)	Sec 425		PRASHANT MEHTA	Wrong Section Select, Council Sign Missed in Index, No Sign in Application, No Sign in every Annexures,	18/08/2020
528	0710102/07655/2020	Rejected	Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT		NIHARIKA AHLUWALIA	Memo of Parties Missed, P-159 Missed, 1st Vol Break after 200, P-326,327 Small font, P-341 Repeat, 342 Missed, 432 Blurr	05/08/2020
529	0710102/08195/2020	Rejected	BHARAT BHUSHAN AGARWAL Vs BHARAT NIDHI LIMITED	Contempt Petition(Companies Act)	Application under any other provisions		Pratishtha	Wrong Section Select, no sign in Application, no sign in Annexurres	24/08/2020
530	0710102/08097/2020	Rejected	TGS Water Private Limited Vs Registrar Of Companies	Contempt Petition(Companies Act)	Application under any other provisions		JEEVESH MEHTA	Wrong Section Select	20/08/202

531	0710102/08284/2020	Rejected	Carewell MediProducts Limited Vs Registrar of Companies	Company Petition (Companies Act)	Rule 11 of NCLT		Raghav Sharma	Case Type Wrong Section, Main Case no missing	27/08/2020
532	0710102/08084/2020 Refiled	Rejected	M/s. Indicsoft Technologies Pvt. Ltd. Vs ROC	Company Appeal(Companies Act)	Sec 252 (3)		KUMAR ANIKET	ROC Income Tax Service Missed	20/08/2020
533	0710102/08262/2020	Rejected	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	Appeal/139(ND) 2020	YOGITA BHATIA	16-17 not clear page) (19 page missing )	
534	710102074812020	Rejected	monkmedisolution pvt. Ltd.	Company Application	Application under any other provisions-	appeal/224/nd/2020	swarnika aggarwal	page2-10 missing wrong pagination	
535	0710102/08297/2020	Rejected	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9	IB-883/ND/2020	BALAJI SRINIVASAN	Wrong section	28/08/2020
536	0710102/08289/2020	Rejected	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(Companies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page 1 to 4,7,10 cut/Page-12 to 17 not clear	27/08/2020

537	0710102/08275/2020	Rejected	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
538	0710102/08285/2020	Rejected	Goodpack India Private Limited Vs	Company Application(C ompanies Act)	Application under any other provisions	APPEAL no. 297/252/ND/2020	RAJEEV KUMAR	Income tax service	27/08/2020
539	0710102/08053/2020	Rejected	M/s Richa Global Exports Pvt. Ltd Vs SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)	IB-3171/ND/2019	Abhishek Bhardwaj	Wrong case type	19/08/2020
540	0710102/08278/2020	Rejected	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application(C ompanies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020
541	0710102/08296/2020	Rejected	Edelweiss Asset Reconstruction Company Limited Vs CLC Industries Limited	Interlocutory Application (I.B.C)	Sec 12(2)	IB-933/ND/2019	HONEY SATPAL	VOL-I not uploaded, proof of service	27/08/2020
542	0710102/08293/2020	Rejected	ATLAS OVERSEAS PVT. LTD. Vs Income Tax Department	Company Application(C ompanies Act)	Rule 11 of NCLT, 2016	APPEAL no. 148/252/PB/2018	Varun Jain	Page- 22 to 27 cut Page - 65 not clear True copy sign missed	27/08/2020

543	0710102/08300/2020	Rejected	Shobhit Aggarwal Vs Anshuj Leasing and Credit Private Limited	Company Application(Companies Act)	Rule 11 of NCLT, 2016	CP no. 169/241-242/ND/2020	NALINI	Wrong page Numbering /pg 6 missing/ pg 7 wrong Arranged	28/08/2020
544	0710102/06547/2020 Refiled	Rejected	SRK STEEL FAB PRIVATE LIMITED Vs ROC DELHI	Company Appeal(Companies Act)	Sec 252 (1)		N K SHARMA	Volume Wise Index Missed	20/06/2020
545	0710102/07903/2020 Refiled	Rejected	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382 Cut	14/08/2020
546	0710102/08031/2020 Refiled	Rejected	GLOBAL GATE CORPORETE SOLUTION PVT LTD Vs ROC	Company Appeal(Companies Act)	Application under any other provisions		ANIL SINGH	Case Type Wrong and Income Tax Service Missed	18/08/2020
547	0710102/07584/2020 Refiled	Rejected	JHARIPANI ESTATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		RASHMI JAIN	Brief Synopsis and List of Dates & Event not mentioned in index of 1st Volume	01/08/2020
548	0710102/07559/2020 Refiled	Rejected	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31/07/2020

549	0710102/07536/2020	Rejected	SPYSR SERVICES PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		Shivam Garg	Volume not uploaded in Sequence	30/07/2020
550	0710102/03198/2020	Rejected	SAMEER SINGH BHADARIA Vs. KRISHAN VRIND JAIN	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/408(ND)2018	Zeba Khair	(102,104,106,107,108,112,114,115 NOT CLEAR PAGE) SIGN MISSING ON APPLICATION	16.03.2020
551	0710102/06223/2020	Rejected	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONOICS LIMITED	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1671(ND)2019		62-66 92, NOT CLEAR PAGE	
552	0710102/06224/2020	Rejected	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONOICS LIMITED	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1671(ND)2019		78-82 108,193,196,197,211,212,248 NOT CLEAR PAGE	
553	0710102/08244/2020	Rejected	RAMNIK GUPTA Vs. PUMA REALTORS PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/934(PB)2018	Shubham Bhalla	SIGN MISSING ON APPLICATION	
554	0710102/07598/2020	Rejected	JAZZ ELECTRONICS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		RAJIV DEWAN	Volume wise Index missed	02/08/2020

555	0710102/07780/2020	Rejected	SUNIEL VIRRMAANI & ORS Vs. SARE GURUGRAM PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	MIMANSA LAW OFFICES	Page:102, 106, 122-124, 339-340, 426, 500, 576, 591, 622, 623, 624, 653- 669, 672, 676, 680, 684, 692, 702, 707, 708, 817, 907-912, 981-984, 1112- 115, 1130, 1231-1233, 1254-1258, 1365-1367, 1402, 1457-1463, 1490, 1536-1553, 1559-1572, 1581-1585, 1602, 1620, 1694, 1727, 1728, 1764, 1795-1806, 1813, 1822- 1824, 1867-1868, 1879, 1881, 1882, 1886, 1927, 2056, 2089, etc pages not clear page:1301-1320 page numbering not mention	10/08/2020
							 <b>Samendra Shukla</b> <b>Assistant Registrar</b>	